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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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O.A./T.A No. 32/02.....

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SECTION OFFICER (Judl.)

Malita
21/11/17

FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal :: Guwahati Bench
Guwahati

ORDER SHEET

APPLICATION NO. 32 /2002

Applicant(s)

Umesh Ch. Debnath & Ors.

Respondent(s)

Union of India & Ors.

Advocate for Applicant(s) *Mr. G. K. Bha. Hacharjee, B. Choudhury.*

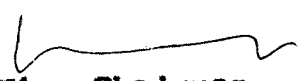
Advocate for Respondent(s) *Mr. J. K. Sarkar, Rly Adv.*

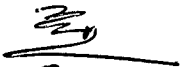
Notes of the Registry	Date	Order of the Tribunal
This is application in form C. F. for Rs. 50/- deposited vide IP No. <u>76</u> 580240 Dated <u>31/01/02</u> <i>N. B. Bha. Bha.</i> <i>L. Dy. Registrar</i> <i>31/01/02</i> <i>Steps taken. Notice prepared and sent to Despatch Section for issuing the Respondent No. 1 to 3 by Speed Post Regd. & 3 by Speed Post.</i> <i>4/2/02</i> <i>D/No 367 W370</i> <i>Std 8/2/02</i> No. written statement has been filed. <i>20</i> <i>9.12.02</i>	1.2.02 mb 6.3.02 mb 13.3.02	Heard learned counsel for the parties. The application is admitted. Call for the records. List on 6.3.2002 for order. <i>[Signature]</i> Vice-Chairman List on 13.3.2002 for order. <i>[Signature]</i> Vice-Chairman Mr. S. Sarma learned counsel for the respondents prays for adjournment for filing of written statement. Four weeks time is allowed for filing of written statement. Heard Mr. B. Choudhury, learned counsel for the applicant. List on 10.4.02 for orders. <i>[Signature]</i> Member

10.4.02

List on 10.5.02 to enable the Respondents to file written statement.

No. written statement has been filed.


Vice-Chairman


9.5.02.

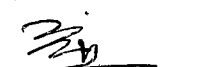
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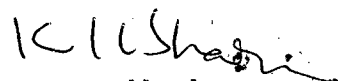
10.5.2002

On the request made by Mr.S.Sarma, learned counsel for the respondents four weeks time is given to the respondents to file written statement.

No. written statement has been filed.

List the case on 12.6.2002 for order.


11.6.02.


Member

bb

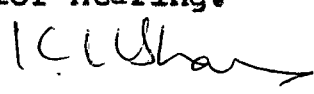
14.6.02

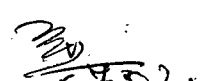
Written statement has not been filed by the Respondents. Mr.B.Choudhry learned counsel for the applicant prays that the matter may be fixed for hearing. Mr.S.Sarma learned counsel appearing on behalf of the respondents is agreed to file the written statement before the next date of hearing. Let this case be listed on 26.7.02 for hearing.

Appearance has been filed by Mr B.K.Sharma

NB
13/6/02.

No. wks has been filed.


Member

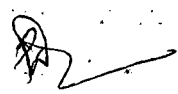

26.7.02.

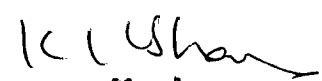
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26.7.02

Mr.U.K.Nair learned counsel request is made on behalf of Mr.B.K.Sharma learned counsel for the applicant for adjournment on the ground that the written statement has been ready and sent for vetting. prayer is allowed. List on 9.8.02 for hearing.

5.8.2002
W/s submitted by the Respondents.




Member

lm

O.A.32 of 2002

Notes of the Registry

Date

Order of the Tribunal

9.8.2002

Heard Mr.G.K.Bhattacharyya, learned Sr.counsel for the applicant and also Mr. S.Sarma, learned counsel appearing for the respondents. Mr.Bhattacharyya submits that he ~~would~~ will make a reply explaining the delay of twenty years and for that purpose he requires some more time.

Accordingly the case is listed for further hearing on 16.8.2002.

IC Ushan
Member

bb

16.8.

Heard Mr. G.K. Bhattacharyya, learned counsel for the applicant & Mr. S. Sarma, learned counsel for the respondent (Railway).
Hearing concluded.
Judgment reserved.

M/s
A.K. Singh
Clerk

23.8.2002

Judgment ~~xxx~~ pronounced in Open Court, kept in separate sheets. The application is dismissed in terms of the order. No ~~xx~~ costs.

IC Ushan
Member

bb

*Recd copy
Bam Prasad Sarma
26/8/2002
Judgment dtd 23/8/02
Communicated to the
Karties Comm. and
the applicant
3/9/02*

Notes of the Registry Date Order of the Tribunal

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

O.A./R.A.No.....32.....of 2002.

DATE OF DECISION.23.8.2002.....

Sri Umesh Chandra Debnath and 75 others

APPLICANT(S)

Sri G.K.Bhattacharyya

ADVOCATE FOR THE APPLICANT

-VERSUS-

Union of India & Ors.

RESPONDENT(S)

Sri S.Sarma

ADVOCATE FOR THE
RESPONDENT(S)

THE HON'BLE MR K.K.SHARMA, ADMINISTRATIVE MEMBER

THE HON'BLE

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the judgment ?
4. Whether the judgment is to be circulated to the other Benches ?

Judgment delivered by Hon'ble Admn.Member.

1c Ushara

x

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 32 of 2002.

Date of Order : This the 23rd day of August, 2002.

The Hon'ble Mr K.K.Sharma, Administrative Member

1. Umesh Chandra Debnath,
2. Samir Barua,
3. Samir Ch. Dey,
4. Monoranjan Majumdar,
5. Ashutosh Ghosh,
6. Chandan Sen,
7. Kartick Chandra Dey,
8. Bimal Dey,
9. Wareyan Chowdhury,
10. Gopal Chandra Dey,
11. Ganesh Bahadur Chetri,
12. Bipin Chakraborty,
13. Amar Kanti Acharjee,
14. Amar Chandra Dey,
15. Pradip Chowdhury,
16. Surjit Banik,
17. Gautam Routh,
18. Subrata Chowdhury,
19. Ashutosh Sen,
20. Subla Bhadra,
21. Babla Dey,
22. Babul Sarkar,
23. Pradip Ch. Laha,
24. Pradip Acharjee,
25. Subal Debnath,
26. Nripati Sen,
27. Sunil Ch. Dey,
28. Biswajit Chakraborty,
29. Pranab Kr. Biswas,
30. Swapan Pal,
31. Pappa Roy,
32. Jayanta Sen,
33. Chamchul Mazumdar,
34. Santosh Ch. Dey,
35. Joy Chakraborty,
36. Babul Kanti Biswas,
37. Gautam Ch. Das,
38. Sajal Dey,
39. Mahesh Ch. Dutta,
40. Sankar Kr. Das,
41. Gopal Ch. Das,
42. Tapan Singh,
43. Mahendra Ch. Das,
44. Biswajit Majumdar,
45. Manik das,
46. Madan Kr. Dey,
47. Ashok Singh,

10/11/02

48. Bappa Roy,
49. Nikhil Nath,
50. Durgesh Kr. Chakraborty,
51. Prabir Kr. Singh,
52. Mr. Arun Dey,
53. Pradip Kr. Dutta,
54. Prabir Das,
55. Pritish Chowdhury,
- 56- Pradip Kr. Nath,
57. Tushar Kanti Bhowmick,
58. Arun Ch. Dhar,
59. Gautam Chakraborty,
60. Ganesh Ch. Das,
61. Partha Das,
62. Kaniai Goala,
63. Sapan Kr. Roy,
64. Tapan Das,
65. Shyamal Kabiraj,
66. Dilip Majumdar,
67. Praloy Seal,
68. Samaresh Majumdar,
69. Girendra Dey,
70. Nepen Mitra,
71. Sankar Dutta,
72. Sintu Bhattacharjee,
73. Arabinda Dutta,
74. Swapan dey,
75. Monoranjan Kanwar and
76. Kalash Bordoloi.

...Applicant

By Advocate Sri G.K.Bhattacharyya.

- Versus -

1. Union of India,
represented by the General Manager,
N.F.Railway, Maligaon,
Guwahati-11.
2. General Manager (O)
N..Railway, Maligaon,
Guwahati-11.
3. Chie Personnel Officer,
N.F.Railway, Maligaon,
Guwahati-11.
4. Divisional Railway Manager(P),
N.F.Railway, Lumding.

...respopndents

By Advocate Sri S.Sarma.

1c Usha

O R D E R

K.K.SHARMA, ADMN.MEMBER,

Seventy six applicants who have sought permission to file this single application under Rule 4(5) (a) of the Central Administrative Tribunal (Procedure) Rules 1987. They have been allowed to pursue their grievance in a single application as the grievances of the applicants are common.

2. The applicants were all first engaged as Substitute Porters in the Traffic Department of Lumding Division of N.F.Railway. The only relief sought by the applicants is for inclusion of their names in the live register maintained for substitute labourers with consequential benefits. It is stated that live register is maintained in order to consider all who acquired temporary status ^{without having to go} for regular ^{through} the Employment Exchange. From the Annexure-1 it is seen that most of the applicants have worked during the period 1979/1980. This application has been filed on 31.1.2002 i.e. after a lapse of 22 years. Mr G.K.Bhattacharyya, learned senior counsel appearing on behalf of the applicants submitted that the applicants had made efforts in the year 1998 for inclusion of their names in the live register. The correspondence filed with the O.A namely, Annexure-III, IV and V show that the applicants were pursuing the matter. These annexures are dated 15.5.2000, 11.7.2000, 28.4.2001. Mr Bhattacharyya also filed Annexure-VI bearing Memo No.E/57/0 Pt.XII(C) dated 4.12.98 whereby the Railway Board has instructed the

10 (1) Sharma

General Managers to maintain Divisionwise live registers of eligible casual labourers who were discharged prior to 1.1.1981 and who have applied by 31.3.87.

3. The respondents have filed written statement and Mr S.Sarma, learned counsel argued the case on behalf of the respondents. In the written statement it is stated that the substitute porters who were engaged by the respondents at different spells of time in Lumding division were listed and subsequently extended with the benefit of temporary status. Presently there is no substitute porter left behind as all of them have been either given temporary status or regularised. The applicants were never engaged by the respondents and the question of inclusion of their names in the Live Register does not arise. In the year 1996 at the initiative taken by the respondents some of the temporary substitute porters were provided with temporary status/regularisation. Presently the respondents are managing their traffic department from regular staff without any substitute porters. It is also stated that the application is delayed and has been filed after 22 years. There is no explanation for the delay. Reliance has been placed by the learned counsel for the respondents on

Supreme Court Judgment in Bhoop Singh vs. Union of India and others, AIR 1992 SC 1414 and in Ratan Chandra Samanta and others vs. Union of India and others, AIR 1993 SC 2276.

1C (1) Shary

In the first case relied on by the respondents was a police constable whose service was terminated in August 1967 filed an application on 31.3.1989 before C.A.T. As the C.A.T rejected the application on the ground of delay the applicant went to the Supreme Court. The following observation of the Supreme Court judgment is relevant for this case which is reproduced below :

"Inordinate and unexplained delay or laches is by itself a ground to refuse relief to the petitioner, irrespective of the merit of the claim. If a person entitled to a relief chooses to remain silent for long, he thereby gives rise to a reasonable belief in the mind of others that he is not interested in claiming that relief."

The other case relates to railway employees appointed between the period 1964 to 1969 and retrenched between 1975 and 1978. They made representations to the authorities in 1990. They have also filed Writ Petition before the Supreme Court which was rejected on the ground of delay with the following observation :

"A writ is issued by this Court in favour of a person who has some right. And not for sake of roving enquiry leaving leaving scope for manoeuvring. Delay itself deprives a person of his remedy available in law."

Without going into the merits of the case the delay in filing the application has to be considered. The applicants were disengaged in the year 1980. The application has been

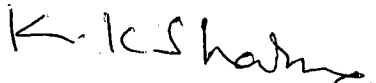
1C (Sharma)

✓

filed in the year 2002. There is a delay of 22 years. it is stated that the applicants approached the authorities in the year 1988 and thereafter in the year 2000. If the application is accepted and a direction is given to the respondents at this belated stage it would amount to misuse of judicial process.

In view of the materials on record and considering the submissions made before me as well as the rulings cited by the learned counsel for the respondents I am not inclined to accept the application on account of delay in filing the application. The application is accordingly dismissed.

There shall, however, be no order as to costs.


(K.K.SHARMA)
ADMINISTRATIVE MEMBER

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI
BENCH, GUWAHATI

(An application U/s 19 of the Administrative Tribunals
Act, 1985)

O.A. No. 32 /2002

1. Umesh Chandra Debnath,
Son of Late Suresh Chandra,
Resident of Lumding Mistri
Patty, P.O. Lumding, Nagaon,
Assam.
2. Samir Barua,
Son of P. Barua,
Resident of New Colony, Lumding,
P.O. lumding, Dist. Nagaon.
3. Samir Ch. Dey,
Son of Jogeswar Ch. Dey,
Resident of MAA Hotel,
Jyoti Cimena Road lumding,
P.O. Lumding, Dist. Nagaon,
Assam.
4. Monoranjan Majumdar,
Son of Atal Majumdar,
Resident of C/o Atal Majumdar,
Post Lumding (Near Forest
Office), Dist. Nowgaon (Assam).

Contd...

13
Umesh Chandra Deb Nath
Filed by the applicant
through Bikram Choudhury
Advocate
31.01.02

5. Ashutosh Ghosh,
Son of Late Hari Mohan Gosh,
Resident of Ramthakur Basti,
North Lumding, P.O. Lumding,
Dist. Nagaon (Assam).
6. Chandan Sen,
Son of Dipak Sen,
Resident of C/o Rabi Nandi Tor
Stall near Tabak Sangha, Brick
Field Colony, P.O. Lumding,
Dist. Nagaon (Assam).
7. Kartick Chandra Dey,
Son of B.R. Dey,
Resident of Loco Colony
(Near Loco Running Room).
8. Bimal Dey,
Son of Late Promod Dey,
Resident of Bimal Dey,
C/o Pradip (Near Jyoti Cinema,
Pan Shop) P.O. Lumding,
Dist. Nagaon (Assam),
Pin - 782447.
9. Narayan Chowdhury,
Son of Sri Ranjit Chowdhury,
Resident of C/o Ranjit Chowdhury,
Rly. Qr. No. L-121 (B),
Upper Babu Patty (Lumding,
Assam).

Contd..

Manish Ch Deb Nath

10. Gopal Chandra Dey,
Son of Narayan Chandra Dey,
Resident of Brick Field Colony,
Youbak Shangha, C/o Kalu Pan
Shop, P.O. Lumding, Dist. Nagaon,
Assam.
11. Ganesh Bahadur Chetri,
Son of Shri Babu Ram, Resident of
Ram Bahadur, Qrs. No. A 8 (B),
New Colony, P.O. Lumding,
Dist. Nagaon, Assam.
12. Bipin Chakraborty,
Son of Kanu Chakraborty,
Resident of C/o B.N. Acharya,
Q. No. S/1 P.O. Lumding,
Dist. Nagaon, Assam.
13. Amar Kanti Acharjee,
Son of Paresh Ch. Acharjee,
Resident of Amar Kanti Acharjee,
C/o Paresh Ch. Acharjee,
West Market, P.O. Lumding,
Dist. Nagaon, Assam.
14. Amar Chandra Dey,
Son of Sri Arjun Ch. Dey,
Resident of C/o Sri Arjun Ch.
Dey, Gobinda Pally (Mistry Patt),
P.O. Lumding, Dist. Nagaon,
Assam.

Contd..

Umash Ch Deb Nath

15. Pradip Chowdhury,
Son of Late Dhirendra Ch.
Choudhury, Resident of Loco
Colony, Qr. No. L/201,
P.O. & P.S. Lumding,
Dist. Nagaon, Assam.
16. Surjit Banik,
Son of B.B. Banik,
Resident of Santi Para, Lumding,
P.O. Lumding, Dist. Nagaon
(Assam).
17. Gautam Routh,
Son of Jitendra Kumar Routh,
Resident of Bidhan Patty Manasha
Bevi Road, Lumding, P.O. Lumding,
Dist. Nagaon, Assam.
18. Subrata Chowdhury,
Son of Sri Ram Chowdhury,
Resident of C/o Sri Ram
Chowdhury, Foresh Tila,
P.O. Lumding, Dist. Nagaon,
Assam.
19. Ashutosh Sen,
Son of Sri Prabir Sen,
Resident of C/o Prabir Sen (Ram
Thakur), P.O. Lumding,
Dist. Nagaon, Assam.

Contd..

Krishan Ch Deb Nath

20. Subla Bhadra,
Son of Late Priya Nath Bhadra,
Resident of Upper Babu Patty,
(Near Jagrity Sangha),
P.O. Lumding, Dist. Nagaon,
Assam.
21. Babla Dey,
Son of Rabindra Kr. Dey,
Resident of C/o Thantu Dey,
Brick Field Colony, Near Youbath
Sangha Club, P.O. Lumding,
Dist. Nagaon, Assam.
22. Babul Sarkar,
Son of Sri Santosh Kr. Sarkar,
Resident of C/o Santosh Kr.
Sarkar, D.T.S. Hill Colony,
P.O. Lumding, dist. Nagaon,
Assam.
23. Pradip Ch. Laha,
Son of Sri Parimal Ch. Laha,
Resident of Kali Bari Colony,
Lumding, P.O. Lumding,
Dist. Nagaon, Assam.
24. Pradip Acharjee,
Son of Hare Krishna Acharjee
Resident of C/o B.N. Achajee,
Rly. Q. No. S/1, Loco Colony,
P.O. Lumding, Dist. Nagaon,
Assam.

Contd..

Kamash Ch Deb Nath

28

25. Subal Debnath,
Son of Narayan Debnath, Resident
of Rly., Qtr. No. E-146 (A),
Brick Field, P.O. Lumding,
Dist. Nagaon, Assam.
26. Nripati Sen,
Son of Sri Prabir Sen,
Resident of C/o Prabir Sen, Ram
Thakur Polly, D.L.V.N.,
P.O. Lumding, Dist. Nagaon,
Assam.
27. Sunil Ch. Dey,
Son of Late Mantu Ch. Dey,
Resident of S.K. Paul Tilla,
P.O. Lumding, Dist. Nagaon,
Assam.
28. Biswajit Chakraborty,
Son of Kanu Chakraborty,
Resident of C/o B.N. Acharjee,
Q. No. S-1, P.O. Lumding,
Dist. Nagaon, Assam.
29. Pranab Kr. Biswas,
Son of Ashok Biswas,
Resident of C/o Babu Chowdhury,
P.O. Lumding, Dist. Nagaon,
Assam.
30. Swapan Pal,
Son of Jogesh Pal,
Resident of Lumding Kalibari

Contd..

Kamesh Ch Deb Nath

Colony, P.O. Lumding,
Dist. Nagaon, Assam.

31. Pappa Roy,
Son of Sri Gopal Roy,
Resident of Qrs. No. 708-C,
New Colony, P.O. Lumding,
Dist. Nagaon, Assam.
32. Jayanta Sen,
Son of Sri Sanat Kr. Sen,
Resident of C/o Matilal Dutta,
New Colony, Lumding,
P.O. Lumding, Dist. Nagaon,
Assam.
33. Chamchul Muzumdar,
Son of U.K. Mazumdar, Resident of
Lumding Kalibari, P.O. Lumding,
Dist. Nagaon, Assam.
34. Santosh Ch. Dey,
Son of Bimal Ch. Dey,
Resident of C/o S.D. Mahanta,
Rly. Qrs. No. 84/A, New Colony,
P.S. Lumding, Dist. Nagaon,
Assam.
35. Joy Chakraborty,
Son of Late Jiban Krishna
Chakraborty, Resident of Accounts
Colony, Rly. Qrs. No. 618 (A),
P.O. Lumding, Dist. Nagaon, Assam.

Kamesh Ch Deb Nath

Contd..

36. Babul Kanti Biswas,
Son of R. Roy Chowdhury,
Resident of Rly. Qr. No. T/128,
Kali Bari Colony, P.O. Lumding,
Dist. Nagaon, Assam.
37. Gautam Ch. Das,
Son of Late Sashankar Kr. Das,
Resident of C/o Tapan Ch. Das,
Rly. Q. No. 82/A, New Colony,
P.O. Lumding, Dist. Nagaon,
Assam.
38. Sajal Dey,
Son of Sri Rabindra Dey,
Resident of Loco Colony,
P.O. Lumding, Dist. Nagaon, Assam.
39. Mahesh Ch. Dutta,
Son of Sri Mati Lal Dutta,
Resident of Pan Bazar, Lumding,
P.O. Lumding, dist. Nagaon, Assam.
40. Sankar Kr. Das,
Son of Nani Gopal Das,
Resident of C/o Chandan Paul,
Nataji Road, P.O. Lumding,
Dist. Nagaon, Assam.
41. Gopal Ch. Das,
Son of Shri Birendra Krishor Das,
Resident of Horion Tilla Lumding,
P.O. Lumding, Dist. Nagaon, Assam.

Kunesh Ch Deb Nath

Contd..

42. Tapan Singh,
Son of Sri Sunil Singh,
Resident of Village West
Baluhadar, P.O. Padum Pukhuri,
Dist. Nagaon, Assam.
43. Mahendra Ch. Das,
Son of N. Das, Resident of Raja
Pan Shop (Near Kalibari),
South Hill Colony, P.O. Lumding,
Dist. Nagaon, Assam.
44. Biswajit Majumdar,
Son of
Resident of 'Santi Para' / Lumding,
P.O. Lumding, Dist. Nagaon, Assam.
45. Manik Das,
Son of N.G. Das,
Resident of C/o Jamuna Bhandar,
Nabin Polly, (Dakshin Lumding),
P.O. Lumding, Dist. Nagaon, Assam.
46. Madan Kr. Dey,
Son of Subodh Ch. Dey,
Resident of C/o Prabir Sen,
Ramthakur Patty, D.L.V. No.
P.O. Lumdig, Dist. Nagaon, Assam.
47. Ashok Singh,
Son of Laldeo Singh,
Resident of C/o Madan Sha,

Umesh Ch Deb Nath

Contd..

Q/ No. E/L-15-A Kalibari Lumding,
Dist. Nagaon, Assam.

48. Bappa Roy,
Son of late Sadhan Kr. Roy,
Resident of C/o Sri Ranjit Roy,
Chowdhury, Rly. Qr. No. T/128,
Kali Bari Colony, P.O. Lumding,
Dist. Nagaon. Assam.
49. Nikhil Nath,
Son of Sri Ambeswar Nath,
Resident of village - Alikuchi,
Dist. Nagaon, Assam.
50. Durgesh Kr. Chakraborty,
Son of Late Jiban Krishna
Chakraborty, Resident of
C/o Sri Ranjit Roy, Chowdhury,
Rly. Qr. No. T/128, Kali Bari
Colony, P.O. Lumding,
Dist. Nagaon. Assam.
51. Prabir Kr. Singh,
Son of Late Ujjan Singh,
Resident of Ram Thakur Nagar,
P.O. Lumding, Dist. Nagaon, Assam.
52. Mr. Arun Dey,
Son of Mr. Jagabandhu Dey,
Resident of C/o Mr. Indrajit Dey,
Brick Field Colony, Near Youbak

Umesh Ch Deb Nath

Contd..

Club, Kalu Pan Shop, P.O. Lumding,
dist. Nagaon, Assam.

53. Pradip Kr. Dutta,
Son of Narayan Ch. Dutta, Resident
of Qr. No. T/20 (B) Office Colony,
P.O. Lumding, Dist. Nagaon, Assam.
54. Prabir Das,
Son of G.R. Das,
Resident of RLY. Qtr. No. E - 146
(A), C/o Kamal Dey, P.O. Lumding,
Dist. Nagaon, Assam.
55. Pritish Chowdhury,
Son of Sri Ranjit Chowdhury,
Resident of Rly. Quarter
No. T/128, Kalibari Colony,
P.O. Lumding, Dist. Nagaon,
56. Pradip Kr. Nath,
Son of Sri Gunendra Kr. Nath,
Resident of village - Rajgaon,
Ward No. (1), P.O. Morigaon,
P.S. Morigaon, Dist. Nagaon,
Assam.
57. Tushar Kanti Bhowmick,
Son of Late Jiban Krishna
Bhowmick, Resident of Raj Medical
(Near Railway Hospital, Lumding),
P.O. Lumding, Dist. Nagaon, Assam.

Umesh Ch Deb Nath

Contd..

58. Arun Ch. Dhar,
Son of Late Sudhir Ch. Dhar,
Resident of C/o Anil Debnath,
Qr. No. T/244 (B) Brick Field
Colony, P.O. Lumding,
Dist. Nagaon, Assam.
59. Gautam Chakraborty,
Son of Late Raboti Ranjan
Chakraborty, Resident of Loco
Colony, Budhamandir Road, Q. No. L
19 L Lumding, P.O. Lumding,
Dist. Nagaon, Assam.
60. Ganesh Ch. Das,
Son of Late Balhari Das,
Resident of Ganesh Ch. Das,
C/o T.K. Pal, Lalibari Colony,
Rly. Q. No. K/14 (A),
P.O. Lumding, Dist. Nagaon.
61. Partha Das,
Son of Late Akali Mohan Das,
Resident of Parth Das,
Loco Colony, Q. No. L-82/B,
P.O. Lumding, Dist. Nagaon, Assam.
62. Kaniai Goala,
Son of Bachu Goula, Resident of
Kani Goula, C/o Gota Rajak,
Q. No. E/L 15 A - Kalibari,
P.O. Lumding, Dist. Nagaon, Assam.

Umesh Ch Deb Nath

Contd..

63. Sapan Kr. Roy,
Son of Shri Motilal Roy,
Resident of C/o Sai Deo Mahata,
P.O. Lumding. (New Colony),
Q. No. 84 (A), Dist. Nagaon
(Assam).
64. Tapan Das,
Son of late Rai Mohan Das,
Resident of I.T.I. Road, Lower
Haflong, P.O. Lower haflong,
Dist. N.C. Hill.
65. Shyamal Kabiraj,
Son of Nani Gopal Kabiraj,
Resident of New Market,
P.O. Lumding, Dist. Nagaon, Assam.
66. Dilip Majumdar,
Son of Late S. Majumder,
Resident of C/o Chandan Paul,
Nataji Road, P.O. Lumding,
Dist. Nagaon, Assam.
67. Praloy Seal,
Son of Sri Hara Lal Seal,
Resident of Praloy Seal,
C/o Maa Tara Foods, Pandu Bora
Bazar, Guwahati-12, Dist. Kamrup,
Assam.

Umesh Ch Deb Nath

Contd..

68. Samaresh Majumdar,
Son of Late Monoranjan Majumdar,
Rest Camp Colony, P.O. Pandu,
Guwahati - 12, Dist. Kamrup,
Assam.
69. Girendra Dey,
Son of Late Arabinda Dey,
Resident of Ram Thakur Nagar.
70. Nepen Mitra,
Son of Sri Dharendra Mitra,
Resident of C/o Anil Deb Nath,
Q. No. T/244 (B) Brick Field
Colony, P.O. & P.S. Lumding,
Dist. Nagaon, Assam.
71. Sankar Dutta,
Son of Late Satya Ranjan Dutta,
Resident of Sankar Dutta, C/o
Babul Dutta, Qrs. No. L-267 A,
Budha Colony, P.O. Badarpur,
Dist. Karimganj, Assam.
72. Sintu Bhattacharjee,
Son of Sri Nakhatra Bhattacharjee,
Resident of C/o Ajit Mishra,
Gobinda Pally (Mistry Patty),
P.O. Lumding, Dist. Nagaon, Assam.
73. Arabinda Dutta,
Son of Late Makhan Ch. Dutta,

Umesh Ch. Deb Nath

Contd..

Resident of, Desh Bandhu Pally,
Harulong far Last colony,
P.O. Lumding, Dist. Nagaon, Assam.

74. Swapan Dey,
Son of Sri Rabindra Ch. Dey,
Resident of desh Bandhu Pally,
Lumding, (Haralong far Last
Colony), Dist. Nagaon, Assam,
75. Monoranjan Kumar,
Son of Late Prabth Kanwar,
Resident of
Village - Buhamayanguri,
P.O. Bhuramdua, Dist. Morigaon,
Assam.
76. Kalash Bordoloi,
Son of Roma Bordoloi,
Resident of Village - Sidhabari,
P.O. Morigaon, P.S. Morigaon,
Dist. Morigaon, Assam.

... Applicants

-Versus-

1. Union of India,
Represented by the General
Manager, N.F. Railway,
Maligaon, Guwahati-781011.

Contd..

Umesh Ch Deb Nath

2. General Manager (P),
N.F. Railway, Maligaon,
Guwahati - 781011.
3. Chief Personnel Officer,
N.F. Railway, Maligaon,
Guwahati-781011.
4. Divisional Railway Manager (P),
N.F. Railway, Luming.

... Respondents

1. PARTICULARS OF THE ORDER AGAINST WHICH THE
APPLICATION IS MADE

- (i) Illegal, arbitrary and unfair action of the respondent authorities is not maintaining a register of "Substitutes" porters in the Traffic Department in the Luming division of N.F. Railway as per existing instructions/circulars provided in Indian Railway Establishment Manual.
- (ii) Action of the authorities in depriving the benefits and claims of the applicants for future re-employment or claim over other for regular employment/absorption as provided in Indian Railway Establishment Manual by not maintaining a register of "Substitutes".

Contd..

Kamesh Ch Deb Nath

2. JURISDICTION OF THE TRIBUNAL

The applicant declares that the subject matter of the order is within the jurisdiction of this Tribunal.

3. LIMITATION

The applicant further declares that the application is within the limitation prescribed U/s 21 of the Administrative Tribunals Act, 1985.

4. FACTS OF THE CASE

1. That, the applicants are all disengaged "Substitutes" porters in the Traffic department of Lunding division of N.F. Railway. The applicants state that they are all under - matriculate and due to poor family conditions they could not complete their education and had to start looking for jobs at a very young age.

The applicants have a common interest in the matter and as such they are filing a single application in as much as the relief prayed for, if granted, to one of them will be equally applicable to all of them. The applicants crave leave of this Hon'ble Tribunal to allow them to file a single application as provided in Rule 4 (5) (a) of the Central Administrative Tribunals (Procedure) Rules, 1987.

Contd...

Umesh Ch Deb Nath

2. That, the applicants beg to state that they were initially engaged/ recruited as "Substitutes" traffic porters in various stations of Lunding division of the respondents and from time to time their services were terminated and was again re-engaged.

3. That, the applicants beg to state that in terms of the existing instructions/circular the respondent authorities are required to maintain a register of all "Substitutes" wherever employed according to the unit of recruitment strictly in the order of their engagement as "Substitutes" at the initial engagement and those who acquire temporary statues shall be considered for regular employment by the respondent authorities without having to go through Employment Exchange in the order maintained in the register. The applicants continued to serve the respondent authorities from time to time with the hope that like in other departments they would also be considered for regular employment or re-engagement as per the existing instructions.

4. That, the applicants beg to state that since the applicants did not receive any communication for re-engagement or for regular employment from the respondent-authorities, they approached the respondents -authorities in this regard. The applicants were shocked and surprised when they were verbally informed by the respondent-authorities that no such register of "Substitutes" traffic porter was maintained in the Lunding division and as such their claim for further

Umesh Ch Deb Nath

Contd..

re-engagement or preference for regular employment was not possible.

It will be relevant to mention here that as per the existing instructions/ circular a register of "Substitutes" is required to be maintained which in turn gives the substitutes a claim for re-engagement on the basis of their previous spell of employment and also for regular absorption by the Screening Committee and other benefits as provided in various circulars.

5. That, thereafter, the applicants represented before the authorities from time to time for opening a register of "Substitutes" in the traffic department and for re-engagement on the basis of their previous spell of employment or for regular absorption by the Screening Committee. Thereafter the authorities forwarded their applications to the Bill section for verifying their service particulars but there was no response whatsoever.

Copies of the Forwarding letter to the Bill section is annexed herewith and marked as Annexure-I (series).

6. That the applicants beg to state that as they did not receive positive response from the authorities, the applicants again represented at various levels with the prayer for opening of a register of "Substitutes" in the Traffic department of Lunding division and for re-engagement on the basis of their previous work and for regular absorption by the Screening Committee and

Contd..

Unmesh Ch Deb Nath

on this regard some communications took place between the authorities.

It will be relevant to mention here that in the communication dated 15.5.2000 (Annexure-IV) from the Office of Respondent No.3 to Divisional Personnel Officer, Lumding the authorities arbitrarily denied the engagement of substitutes porters in the Lumding Division, which they could have easily verified from Station Record, Bill recorded etc. and ~~asked~~ instead ~~asked~~ him to send report after examining the matter critically.

Copies of the communications along with the list of 281 candidates are annexed herewith and marked as Annexure-II, III, and IV respectively.

7. That the applicant beg to state that the applicants have come to know that the Senior Divisional Personal Officer, Lumding from the Office of Respondent No.4 has submitted a letter to respondent No.3 on 20.4.2001 with reference to letter dated 15.5.2000 (Annexure-III). In the letter he stated that contrary to the earlier perception the list given by the substitutes porters contains many genuine names, which he has also verified with the records of personal and Traffic Branch.

A copy of the letter dated
A copy of the letter dated
20.4.2000 is annexed herewith
and marked as Annexure-V.

Contd..

Unsub Ch Deb Nath

6. That the applicants beg to state that instead of deciding the grievances of the applicants which they have been pursuing for such a long period, the authorities have now taken a decision to engage "substitutes" porters in the Traffic Department from outside thereby depriving the claims of the applicants. As such, in view of the facts and circumstances stated above, the applicants are convinced that no useful purpose would be served by waiting any longer and as such, they are approaching this Hon'ble Tribunal praying for relief and unless some interim orders are passed the applicants will suffer irreparable loss or injury.

5. GROUND FOR RELIEF WITH LEGAL PROVISIONS

I. For that the action of the respondents-authorities in denying the status of "Substitutes" to the applicants is illegal, arbitrary and extremely discriminatory and as such this is a fit case where this Hon'ble Tribunal will exercise jurisdiction and grant relief otherwise due to them.

II. For that the applicants have been illegally discriminated against in not allowing the benefits of "Substitutes Traffic Porters" although they are similarly situated with those in other department and as such the action of the respondent-authorities is bad in law and liable to be set aside.

III. For that the respondent-authorities instead of extending the status and benefits of "Substitutes" to

Contd..

Ramesh Ch Deb Nath

the applicants on their own, as per the existing instructions and circulars of the Railway Board, the authorities committed a serious illegality by not giving them and as such the action of the authorities deserves to be struck down as unsustainable in law.

IV. For that the action of the respondents in not giving the applicants the status and benefits of "Substitutes" has amounted to serious discrimination resulting in violation of the provisions contained in Article 14 and 16 of the Constitution of India and as such the action of the respondents is bad in law and liable to be set aside.

V. For that in many view of the matter, the action of the respondent-authorities in subsisting the applicants to serious and illegal discrimination and denying them the status and benefits of "Substitutes" by not maintaining the register otherwise due to them is bad in law and is liable to be set aside.

~~VI. For that in any view of the matter the impugned orders are bad in law and liable to be set aside.~~

6. DETAILS OF REMEDIES EXHAUSTED

The applicant have submitted several representations before the authorities but till date they have not received any response.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING WITH ANY OTHER COURT.

That applicant further declares that they have not previously filed any application, writ petition or

Contd..

Kamesh Ch Deb Nathy

suit regarding the matter in respect of which this application has been made, before any court or any other authority or any other Bench of the Tribunal nor any such application, writ petition suit is pending before any of them.

8. PRAYER

It is therefore, prayed that Your Lordships would be pleased to admit this application, call for the entire records of the case, ask the respondents to show cause as to why a live register of substitutes including the applicants should not be opened and as to why the applicants should not be re-engaged and after perusing the causes shown, if any and hearing the parties direct the Respondents to open a live register of substitutes and to re-engage the applicants as per existing rules and circulars with all consequential benefit and/or pass any other order/orders as Your Lordships may deem fit and proper.

And for this act of kindness the applicants as in duty bound shall ever pray.

9. INTERIM ORDER, IF ANY, PRAYED FOR :-

It is, further prayed that pending disposal of the application, Your Lordships would be pleased to

Contd..

Amesh ch Deb Nath

stay the action of the respondents-authorities deciding to engage substitutes in the Traffic Department from outside.

10. DOES NOT ARISE :

11. PARTICULARS OF THE POSTAL ORDER IN RESPECT OF THE APPLICATION FEE :-

I.P.O. No 7G 550240..... dated 31-01-02.....
issued by the Guwahati Post Office payable at Guwahati
is enclosed.

12. LIST OF ENCOLOSURES :-

As stated in the Index.

Contd..

Emesh ch Jait Nath

VERIFICATION

I, Sri Umesh Chandra Debnath, son of Late Suresh Chandra Debnath, aged about 38 years, presently residing at Lumding Mistri Patty, P.O. Lumding, Dist. Nagaon do hereby verify that the contents in paragraphs No. 1, 2, 3, 4, 7 and 8 are true to my personal knowledge and those in paragraphs No. 5 and 6 are believed to be true on legal advice and that I have not suppressed any material fact and being also authorised by other applicants to sign this verification on their behalf.

And I sign this verification on this 31st day of January, 2002 at Guwahati.

Place :- Guwahati.

Date :- 31.01.02.

✓
Umesh Chandra Debnath

Substitute Porters - 79-80

SIGNATURE OF THE APPLICANT.

"Live Register"

Rule 470 - 1515 -

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Office of the
Divisional Rly. Manager (P)
Landing

Dated 31-X/1988

No. E/227/1/LM/Subs./TFC

To
CC/ET Bill
at office.Sub :- Verification of service particulars.

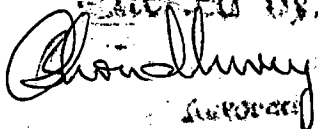
Please find herewith the list of applicants received from the discharged Substitute porters of traffic Department enclosed as Annexure-'A' in seven sheets.

You are requested to verify genuineness of their working particulars from Bill/M.Roll etc. and submit your report to the undersigned immediately.

DA/ One list in
seven sheets.

(B.C. Tewari)
for Divl. Railway Manager (P)
N.F.Rly. : Landing

Entered by


Choudhury

Sl. No.	NAME OF SUBS	STATION WORKED	PERIOD		Remarks
			From	To	
1	Sri. Tarakan Kanti Bha Wmick	JKD HTL HKD	12-1-79 10-4-79 12-3-80	11-3-79 15-7-79 17-10-80	BR NO. 803 Dt 10- BR NO. 850 Dt 5-2- BR NO. 31 Dt 7-4-79 BR NO. 566 Dt 9-11-80.
2	Sri. Subal Bhadrar	JRX BKS	12-3-80 13-7-80	17-5-80 17-11-80	Several Particulars found. BR NO. 561 Dt 08-11-80. ETC
3	Sri. Pijin Chakrabarty	CNE KIKT KWM	17-3-80 15-5-80 17-7-80	16-4-80 16-6-80 16-11-80	Several Particulars found. BR NO. 567 Dt 9-11-80.
4	Sri. N. G. Chakrabarty	WDA LFG	26-3-80 13-5-80 16-7-80	16-4-80 16-6-80 17-10-80	BR NO. 581 Dt 9-11-80. Several Particulars found.
5	Sri. Arun Chakr	BHGN HTL	11-11-79 16-4-80	28-12-79 8-8-80	BR NO. 657 Dt 6-12-79 BR NO. 754 Dt 7-1-80 BR NO. 118 Dt 9-5-80 BR NO. 187 Dt 10-6-80 BR NO. 249 Dt 4-7-80 BR NO. 324 Dt 7-8-80
6	Sri. Swapanta Dasg-	LCIG	18-3-79 17-4-79 17-5-79	16-4-79 16-5-79 16-6-79	BR NO. 174 Dt 4-6-79 BR NO. 238 Dt 20-6-79
7	Sri. Chandra K. Das	OTN LFG	18-1-79 8-4-79	6-2-79 10-7-79	BR NO. 857 Dt 2-3-79 BR NO. 183 Dt 5-6-79 BR NO. 259 Dt 5-7-79 BR NO. 329 Dt 4-8-79
8	Sri. Sankar K. Das	WDA RXT	20-10-80 20-3-80	16-11-80 10-7-80	BR NO. 581 Dt 09-11-80. Several Particulars found.
9	Sri. Ashok R. Dey	KBI	6-2-80 16-7-80 17-10-80	17-5-80 10-7-80 10-11-80	BR NO. 581 Dt 09-11-80. Several Particulars found. From Pmtl & M/Roll.
10	Sri. Biswanath Dey	BTDR BKS	21-8-80 17-4-80 17-6-80	6-10-80 31-12-80 17-6-80	561 Dt 8-11-80.
11	Sri. Chakendra Ch. Das	HTL DJR	13-1-80 5-7-79	20-4-80 30-9-79	BR NO. 824 Dt 5-2-80 BR NO. 244 Dt 12-3-80 BR NO. 35 Dt 7-4-80 BR NO. 118 Dt 9-5-80
12	Sri. Durgesh K. Chakr abarty	PKB LPN	1-1-79 12-6-79 6-10-79	27-5-79 17-8-79 22-1-79	BR NO. 775 Dt 3-2-79 BR NO. 861 Dt 2-3-79 BR NO. 26 Dt 6-4-79 BR NO. 188 Dt 0-6-79 BR NO. 788 Dt 10-1-80. BR NO. 709 Dt 02-01-81.
13	Sri. Pradip Ch. Laha	LCIG	5-7-80 23-7-80 17-8-80 26-11-80	16-7-80 14-8-80 5-11-80 16-12-80	BR NO. 779 Dt 5-2-79 BR NO. 853 Dt 3-2-79 BR NO. 12 Dt 5-4-79 BR NO. 15 Dt 1-6-79
14	Sri. Sajal K. Dey	LCIG	1-1-79 19-1-79 1-2-79 24-3-79	4-1-79 25-1-79 15-2-79 1-6-79	BR NO. 779 Dt 5-2-79 BR NO. 853 Dt 3-2-79 BR NO. 12 Dt 5-4-79 BR NO. 15 Dt 1-6-79
15	Sri. Joy Chakrabarty	SZR DMR	17-3-80 6-10-79 19-10-80	16-5-80 17-12-79 10-11-80	BR NO. 671 Dt 8-12-80 BR NO. 107 Dt 7-5-80 BR NO. 160 Dt 7-6-80

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 (Contd. to Page - 104)

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List of Applicants

Sl No	NAME OF SUBS	STATION WORKED	PERIOD		Remarks
			From	To	
16	Sri Partha Das	ETTIA	18-3-80	29-8-80	BR. no. 132 dt. 13-5-80 BR. no. 201 dt. 13-6-80 BR. no. 248 dt. 4-8-80 BR. no. 340 dt. 8-8-80
17	Sri Dipak Datta	SER	6-2-80	10-3-80	BR. no. 405 dt. 8-8-80 BR. no. 720 dt. 5-1-81 BR. no. 010 dt. 6-2-80 BR. no. 15 dt. 3-4-80 BR. no. 390 dt. 8-8-80 BR. no. 111 dt. 1-5-80 BR. no. 122 dt. 11-6-80 BR. no. 390 dt. 7-8-80 BR. no. 405 dt. 7-10-80
18	Sri Chandra Ch. Deb Nath	NTN	16-6-80	5-7-80	BR. no. 807 dt. 7-2-81 BR. no. 918 dt. 07-3-81
19	Sri Ratan Chakraborty	HBN	4-4-80	17-7-80	BR. no. 830 dt. 6-2-80 BR. no. 231 dt. 10-3-80 BR. no. 229 dt. 3-7-80 BR. no. 230 dt. 7-8-80
20	Sri Anabinda Datta	NOG	8-8-80	20-10-80	BR. no. 167 dt. 1-6-79 BR. no. R46 dt.
21	Sri Kishore R. Dey	LCY	20-10-80	26-10-80	BR. no. 803 dt. 10-2-79 BR. no. 880 dt. 8-3-79 BR. no. 31 dt. 7-4-79 BR. no. 186 dt. 6-6-79
22	Sri Giridhar Das	DGU	7-12-80	16-12-80	BR. no. 326 dt. 4-8-79 BR. no. 455 dt. 9-9-79 BR. no. 621 dt. 9-10-79 BR. no. 272 dt. 5-11-79 664 dt. 7-12-79 BR. no. 757 dt. 3-2-79 415 dt. 5-9-79 BR. no. 167 dt. 1-6-79 826 dt. 5-2-80 BR. no. 246 dt. 2-6-79 910 dt. 6-3-80 BR. no. 323 dt. 3-8-79 15 dt. 3-4-81 BR. no. 574 dt. 5-11-79 BR. no. 557 dt. 6-12-79
23	Sri Chandan Rout	TRA	2-1-80	18-2-80	BR. no. 767 dt. 3-2-79 BR. no. 857 dt. 2-3-79 BR. no. 6 dt. 2-4-79 BR. no. 574 dt. 5-11-79 BR. no. 657 dt. 6-12-79 BR. no. 754 dt. 7-1-80 BR. no. 826 dt. 5-2-80 BR. no. 754 dt. 7-1-80 BR. no. 826 dt. 5-2-80 BR. no. 910 dt. 6-3-80 BR. no. 15 dt. 3-4-80
24	Sri Samir Ch. Dey	OTN	17-4-79	16-11-79	BR. no. 15 dt. 3-4-80 BR. no. 107 dt. 7-5-80 BR. no. 161 dt. 7-6-80
25	Sri Bantham K. Sarma	HBN	17-12-78	16-1-79	BR. no. 803 dt. 10-2-79 BR. no. 880 dt. 8-3-79 BR. no. 31 dt. 7-4-79 BR. no. 186 dt. 6-6-79
26	Sri S. N. Bhattacharya	LCY	14-2-79	17-3-79	BR. no. 326 dt. 4-8-79 BR. no. 455 dt. 9-9-79 BR. no. 621 dt. 9-10-79 BR. no. 272 dt. 5-11-79 664 dt. 7-12-79 BR. no. 757 dt. 3-2-79 415 dt. 5-9-79 BR. no. 167 dt. 1-6-79 826 dt. 5-2-80 BR. no. 246 dt. 2-6-79 910 dt. 6-3-80 BR. no. 323 dt. 3-8-79 15 dt. 3-4-81 BR. no. 574 dt. 5-11-79 BR. no. 557 dt. 6-12-79
27	Sri Ajit K. Das	CJA	4-5-79	27-6-79	BR. no. 767 dt. 3-2-79 BR. no. 857 dt. 2-3-79 BR. no. 6 dt. 2-4-79 BR. no. 574 dt. 5-11-79 BR. no. 657 dt. 6-12-79 BR. no. 754 dt. 7-1-80 BR. no. 826 dt. 5-2-80 BR. no. 754 dt. 7-1-80 BR. no. 826 dt. 5-2-80 BR. no. 910 dt. 6-3-80 BR. no. 15 dt. 3-4-80
28	Sri Swadesh Ch. Dey	KHKT	6-7-79	11-7-79	BR. no. 15 dt. 3-4-80 BR. no. 107 dt. 7-5-80 BR. no. 161 dt. 7-6-80
29	Sri Monomajom Chakrabarti	BHGN	6-8-79	18-8-79	BR. no. 803 dt. 10-2-79 BR. no. 880 dt. 8-3-79 BR. no. 31 dt. 7-4-79 BR. no. 186 dt. 6-6-79
30	Sri Samal Dey	NOG	22-8-79	5-9-79	BR. no. 326 dt. 4-8-79 BR. no. 455 dt. 9-9-79 BR. no. 621 dt. 9-10-79 BR. no. 272 dt. 5-11-79 664 dt. 7-12-79 BR. no. 757 dt. 3-2-79 415 dt. 5-9-79 BR. no. 167 dt. 1-6-79 826 dt. 5-2-80 BR. no. 246 dt. 2-6-79 910 dt. 6-3-80 BR. no. 323 dt. 3-8-79 15 dt. 3-4-81 BR. no. 574 dt. 5-11-79 BR. no. 557 dt. 6-12-79
31	Sri Rameswar Seal	DXP	27-10-79	8-11-79	BR. no. 767 dt. 3-2-79 BR. no. 857 dt. 2-3-79 BR. no. 6 dt. 2-4-79 BR. no. 574 dt. 5-11-79 BR. no. 657 dt. 6-12-79 BR. no. 754 dt. 7-1-80 BR. no. 826 dt. 5-2-80 BR. no. 754 dt. 7-1-80 BR. no. 826 dt. 5-2-80 BR. no. 910 dt. 6-3-80 BR. no. 15 dt. 3-4-80

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Sl. No.	Name of Sub. Co.	Station Worked	Period		Remarks
			From	To	
32	Sri, Anand Ch. Dey	B.F. HAN NAG	25-6-79 25-8-79 17-11-79	16-8-79 18-10-79 18-12-79	BRNO-329 Dt 4-8-79. BRN-757/13/1 BRNO-419 Dt 5-9-79. BRN-830/14/1 BRNO-444 Dt 6-11-79 BRNO-501 Dt 8-10-79
33	Sri, Rakhal Chakrabarti	LCG	4-1-79 21-1-79 17-2-79 17-3-79 17-5-79 14-6-79	12-1-79 30-1-79 16-3-79 16-4-79 10-6-79 23-6-79	BRNO-779 Dt 5-2-79. BRNO-858 Dt 3-3-79. BRNO-12 Dt 4-4-79 BRNO-242 Dt 2-7-79. BRNO-326 Dt 4-8-79.
34	Sri, Nikhil Ch. Dey	RKA HWT	23-9-79 4-10-79	24-9-79 12-1-80	BRNO-578 Dt 6-11-79. BRNO-706 Dt 10-12-79. BRNO-788 Dt 10-1-80. BRNO-788 Dt 8-2-80
35	Sri, Sakthipada Dey	HJC LEG DJA	17-4-80 7-8-80 17-10-80	12-5-80 16-9-80 25-11-80	BRNO-684 Dt 9-12-80. BRNO-717 Dt 5-1-81.
36	Sri, Tapan Chandra	JTG BRNO-804 35 Dt 7-4-80	18-6-79 21-5-80 11-8-80	10-5-80 9-12-80 18-10-80	BRNO-330 Dt 4-8-79. 589 Dt 7-11-79. BRNO-419 Dt 5-9-79. 674 Dt 7-12-79. BRNO-532 Dt 10-10-79. 768 Dt 8-1-80
37	Sri, Chakram Ch. Dey	JTG	20-6-79	8-10-79	BRNO-449 Dt 4-8-79. 589 Dt 7-11-79. BRNO-329 Dt 5-9-79. BRNO-532 Dt 10-10-79.
38	Sri, Sanjib Ch. Chakrabarti	LKG DLCR	12-8-79 23-12-79	15-12-79 29-12-79	BRNO-419 Dt 5-9-79. BRNO-532 Dt 10-10-79. BRNO-589 Dt 7-11-79. BRNO-644 Dt 7-12-79.
39	Sri, Ajit K. Dey	LCG	7-7-79 21-8-79 19-9-79 6-10-79 25-10-79	16-8-79 11-9-79 25-9-79 18-10-79 10-11-79	326 Dt 4-8-79. 455 Dt 9-9-79. 572 Dt 5-11-79. 664 Dt 7-12-79.
40	Sri, Nimma Ch. Dey	JTG BKG	8-10-79 7-12-80	6-2-80 27-12-80	BRNO-721 Dt 05-1-81. BRNO-809 Dt 7-2-81.
41	Sri, Bappa Roy	DLCR LKG	2-12-79 12-02-79	27-12-79 10-6-79	BRNO-756 Dt 8-1-80. 668 Dt 7-8-79. BRNO-817 Dt 3-2-80. BRNO-258 Dt 4-7-79.
42	Sri, Anil Ch. Chandra	LKG DLCR	10-7-80 25-11-79	30-10-80 5-1-81	BRNO-344 Dt 9-8-80. 662 Dt 7-12-79. BRNO-409 Dt 8-9-80. BRNO-511 Dt 8-10-80. BRNO-756 Dt 8-1-80.
43	Sri, Ajit Chakrabarti	LCG	17-1-79 6-2-79 17-2-79 24-2-79 11-3-79 2-4-79	22-7-79 16-2-79 20-2-79 7-3-79 23-3-79 1-5-79	BRNO-858 Dt 3-3-79. BRNO-12 Dt 4-4-79. BRNO-180 Dt 4-6-79. BR
44	Sri, Pradip K. N. B.	LCG HJC	1-6-79 15-6-79 12-7-79	10-6-79 17-6-79 15-9-79	242 Dt 2-7-79. 326 Dt 4-8-79. 414 Dt 5-9-79. 515 Dt 8-10-79.

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NO	Name of Sub	Station Worked	Period		Remarks
			From	To	
44	Sri. Ram Pr. Rout	LCMG	1-1-79 17-1-79 17-2-79	16-1-79 16-2-79 2-3-79	BRNO-779 Dt 5-2-79 BRNO-858 Dt 3-3-79 BRNO-12 Dt 4-4-79
45	Sri. Naran Ch. Das	LCMG	1-2-79 1-3-79 6-5-79 30-6-79	16-2-79 22-4-79 6-6-79 29-7-79	BRNO-858 Dt 3-3-79 242 2-7-79 BRNO-12 Dt 4-4-79 326 4-8-79 BRNO-18 Dt 4-6-79
47	Sri. Kashi Babu Sar- kar	LCMG	17-3-79 17-7-79	14-7-79 23-7-80	BRNO-180 Dt 4-6-79 521 9-10-79 BRNO-242 Dt 2-7-79 572 5-11-79 BRNO-326 Dt 4-8-79 664 7-12-79 BRNO-455 Dt 9-3-79
48	Sri. Gauram Chakra- borty	TTLA	28-6-79 18-8-79	25-7-79 30-10-79	BRNO-370 Dt 7-8-79 440 Dt 7-9-79 530 Dt 10-10-79 609 Dt 7-11-79
49	Sri. Kana Goala	PKB HWX	1-7-79 25-8-80	31-7-79 14-10-80	BRNO-368 Dt 7-8-79 414 Dt 5-9-79 518 Dt 8-10-80
50	Sri. Prabhu Dasgupta	PKB LK9	26-2-79 8-7-79	28-2-79 12-11-79	BRNO-26 Dt 6-4-79 414 Dt 5-9-79 BRNO-188 Dt 6-6-79 575 Dt 5-10-79 BRNO-248 Dt 4-7-79 598 Dt 6-11-79 BRNO-368 Dt 7-8-79
51	Sri. Surendra Sarma	BXP	17-1-79 10-3-79	13-2-79 5-5-79	BRNO-857 Dt 2-3-79 6 Dt 2-4-79 167 Dt 1-6-79
52	Sri. Sudhir Bha- njar	LCMG DPU LDN	17-1-79 23-1-79 18-5-80 1-12-80 17-3-80	18-1-79 2-2-79 14-6-80 13-12-80 14-4-80	BRNO-104 Dt 1-1-81 BRNO-779 Dt 5-2-79 858 Dt 5-3-79 BRNO-220 Dt 30-6-80 BRNO-112 Dt 11-5-80
53	Sri. Sakripada Baruah	LCMG	4-11-79 6-12-79 17-12-79 19-1-80 5-2-80 27-2-80	23-11-79 12-12-79 31-12-79 22-1-80 16-2-80 28-2-80	BRNO-776 Dt 9-1-80 BRNO-847 Dt 7-2-80 918 Dt 9-3-80 26 Dt 7-4-80
54	Sri. Anupesh Ch. Das	LCMG SR BXP	1-1-79 20-1-79 10-5-79	15-1-79 30-4-79 20-8-79	BRNO-779 Dt 5-2-79 BRNO-857 Dt 2-3-79 415 5-9-79 6 Dt 2-4-79 246 Dt 2-7-79 127 Dt 1-6-79 323 Dt 3-8-79
55	Sri. Balai Ch. Das	LCMG BJ	3-9-79 21-9-79 18-1-79	9-9-79 30-7-79 30-4-79	BRNO-521 Dt 9-10-79 BRNO-572 Dt 5-11-79 BRNO-767 Dt 3-2-79 857 Dt 2-3-79 6 Dt 2-4-79 167 Dt 1-6-79

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Sl. No.	Name of Sules	Station Worked	Period		Remarks
			From	To	
55	Sri. Anant Sarkar	LCNG	25-4-79 8-5-79 15-5-79 5-6-79 14-6-79 17-8-79	5-5-79 9-5-79 20-5-79 8-6-79 16-6-79 16-2-80	BRNO-1800 dt 4-6-79 476 dt 9-1-80 BRNO-2428 dt 2-6-79 647 dt 4-8-79 BRNO-926 dt 4-8-79 918 dt 9-9-80 BRNO 521-9-10-79 572-5-11-79 664-7-12-79
56	Sri. B. Chandra Rao	LCNG	17-2-79 17-5-79 26-7-79 6-8-79 3-9-79	16-5-79 9-6-79 31-7-79 1-9-79 16-9-79	BRNO-12 dt 4-4-79 BRNO-180 dt 4-6-79 386 dt 4-8-79 155-9-9-79 521-9-10-79
58	Sri. Subhas Dasgupta	LCNG	25-1-79 5-2-79 10-3-79 27-3-79 10-4-79 23-4-79 3-5-79 1-7-79	31-1-79 19-2-79 25-3-79 6-4-79 17-4-79 27-4-79 28-5-79 7-7-79	BRNO-779 dt 5-2-79 858 dt 3-3-79 121-4-9-79 180-4-6-79 242-2-7-79 326-4-8-79
59	Sri. B. Ramayam	LCNG	1-1-79 17-1-79 27-2-79	3-1-79 24-2-79 16-3-79	BRNO-779 dt 5-2-79 BRNO-12 dt 4-4-79
60	Sri. Biswamoy Karungo	LCNG	24-4-79 17-5-79 5-6-79 23-6-79 3-7-79	15-5-79 30-5-79 8-6-79 29-6-79 15-7-79	BRNO-180 dt 4-6-79 242 dt 2-7-79 326 dt 4-8-79
61	Sri. Gurnadade Chelvi	CMPE	24-10-79	17-6-80	BRNO-679 dt 7-10-79 BRNO-779 dt 8-10-79 BRNO-884 dt 19-3-79 BRNO-926 dt 4-8-79 BRNO-1010 dt 10-10-79 BRNO-1011 dt 11-11-79 BRNO-1012 dt 12-12-79
62	Sri. G. K. Rao	CMPE	21-7-79 2-8-79	20-2-80 1-7-79	BRNO-1010 dt 10-10-79 BRNO-1011 dt 11-11-79 BRNO-1012 dt 12-12-79
63	Sri. Sambhu Bhattacharya	RUP	10-8-79 24-11-79	20-10-79 30-11-79	BRNO-133 dt 7-9-79 501 dt 8-10-79 602 dt 8-11-79 697 dt 8-12-79
64	Sri. Chantik Sarkar	TTLA	6-1-79 15-10-79	30-4-79 30-10-79	BRNO-789 dt 7-2-79 BRNO-884 dt 19-3-79 53 dt 9-4-79 211 dt 8-6-79
65	Sri. Chama Krishna Choudhary	LFQ HFG	4-2-79 28-10-79	30-5-79 28-12-79	BRNO-865 dt 3-3-79 11 dt 4-4-79 768 dt 8-1-80 183 dt 5-6-79 574 dt 7-12-79
66	Sri. Swapan Dey	RAH	26-7-79 8-9-79	31-8-79 30-10-79	BRNO-433 dt 7-9-79 501 dt 8-10-79 602 dt 8-11-79 697 dt 8-12-79

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SL NO	Name of Suler	Station Worked	Period		Remarks
			From	To	
67	Sri. Sufi, Baidhan	CYD	25-7-79	31-7-79	BRNO-433 dt 7-7-79
			10-10-79	26-11-79	BRNO-501 dt 8-10-79
					602 dt 7-11-79
					697 dt 8-12-79
68	Sri. Somkar Sarkar	SBF	15-6-80	10-10-80	BRNO-566 dt 9-11-80
		HKD	16-12-79	31-10-80	BRNO-663 dt 6-12-80
		KWM	5-1-80	17-4-81	
69	Sri. Umesh Ch. Dey	RAH	16-12-80	31-12-80	BRNO-797 dt 4-2-81
			14-1-81	16-1-81	BRNO-797 dt 4-2-81
			17-1-81	30-1-81	BRNO-901 dt 7-3-81
70	Sri. Subodh Ch. Dey	JMI	30-10-80	25-12-80	BRNO-661 dt 6-12-80
					BRNO-720 dt 5-1-81
71	Sri. Rama Ranjan Das	SZR	5-10-80	11-10-80	BRNO-578 dt 9-11-80
			12-10-80	16-11-80	BRNO-661 dt 6-12-80
			17-12-80	16-1-81	BRNO-720 dt 5-1-81
					BRNO-789 dt 2-2-81
72	Sri. Napun Datta	BXP	26-6-80	16-7-80	BRNO-306 dt 4-8-80
			17-7-80	16-8-80	BRNO-417 dt 9-9-80
			17-8-80	16-9-80	BRNO-470 dt 4-10-80
			17-9-80	11-10-80	BRNO-578 dt 9-11-80
73	Sri. Jiban Ch. Dey	CYBG	7-6-80	15-7-80	BRNO-321 dt 7-8-80
		DPV	19-7-80	24-7-80	BRNO-427 dt 10-9-80
			28-7-80	30-9-80	BRNO-751 dt 7-10-80
74	Sri. Bhakten Ch. Das	JRX	29-11-80	9-12-80	BRNO-726 dt 7-1-81
			17-12-80	16-1-81	
			17-2-81	16-3-81	
75	Sri. Gopal Ch. Dey	LCNG	17-8-80	20-8-80	BRNO-562 dt 1-8-11-80
			1-10-80	15-10-80	BRNO-629 dt 2-12-80
			06-11-80	9-11-80	BRNO-709 dt 2-1-81
			21-12-80	26-12-80	
76	Sri. Kumar B. Bhatta	TKC	5-10-79	30-12-79	BRNO-609 dt 7-11-79
	acharya				BRNO-716 dt 12-12-79
					790 dt 10-1-80
77	Sri. Ashutosh Chak-	WDA	26-4-80	22-7-80	BRNO-187 dt 10-6-80
	haborty				219 dt 4-7-80
					321 dt 7-8-80
					427 dt 10-9-80
78	Sri. Amar Kundu Ach-	DKE	2-4-80	20-8-80	BRNO-581 dt 9-11-80
	arya	DJA	13-3-80	16-11-80	BRNO-684 dt 6-12-80

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Sl. No.	Name of Sales	Station Worked	Period		Remarks
			From	To	
70	Sri. Sthymal Chakraborty	LFG	10-1-79	15-4-79	BRNO-784 Dt 6-2-79 BRNO-865 Dt 3-3-79 11 Dt 4-4-79 183 Dt 5-6-79
80	Sri. Amar Ch. Dey	LFG SQF	17-3-80 2-1-80 16-3-81	16-4-80 25-2-80 16-4-81	BRNO-92 Dt 4-5-81 BRNO 118 Dt 2-5-80 187 Dt 10-6-80 249 Dt 1-7-80
88	Sri. Haradham Das	MYBG	7-5-80	5-9-80	BRNO 187 Dt 10-6-80 249 Dt 1-7-80 321 Dt 2-8-80 471 Dt 4-10-80 487 Dt 10-2-80
82	Sri. Kailash Dey	MYR	2-7-79	22-1-80	BRNO-320 Dt 4-8-79 419 Dt 5-9-79 532 Dt 10-10-79 589 Dt 7-11-79 674 Dt 7-12-79 768 Dt 8-1-80
83	Sri. Badan Ch. Datta	MYBG LFG	18-11-80 10-2-81	16-12-80 16-3-81	BRNO 717 Dt 3-1-81
84	Sri. Radip Choudhary	WDA	12-10-79 17-4-80	30-12-79 16-5-80	BRNO-589 Dt 7-11-79 674 Dt 7-12-79 768 Dt 8-1-80 187 Dt 10-6-80
85	Sri. Badan Ch. Dey	PDJ DTA	11-11-80 5-8-80	31-12-80 6-10-80	BRNO-717 Dt 5-1-81 BRNO-810 Dt 7-2-81 BRNO-581 Dt 9-11-80
86	Sri. Sunjayit Datta	HBN TRIDE	10-2-79 16-6-80	31-5-79 30-6-80	BRNO-880 Dt 8-3-79 31 Dt 7-1-79, 186 Dt 6-79 278 Dt 7-7-79, 229 Dt 3-7-80
87	Sri. Sri Kanta Dey	JGJN KWCN	24-4-80 4-5-80	30-4-80 26-7-80	BRNO-198 Dt 11-06-80 BRNO-238 Dt 3-7-80 344 Dt 9-8-80 404 Dt 8-9-80
88	Sri. Dipak Chakraborty	ALGP DLDE	11-3-80 7-4-80	31-3-81 27-7-80	BRNO-11 Dt 3-4-80 114 Dt 9-5-80, 188 Dt 10-6-80 220 Dt 30-6-80, 311 Dt 5-8-80
89	Sri. Swapna Deb - Sarma	BXG DSR	3-4-80 17-7-80	3-6-80 31-7-80	BRNO-231 Dt 3-7-80 BRNO-906 Dt 4-8-80 417 Dt 9-9-80, 470 Dt 4-10-80
90	Sri. Abish Paul	NJN JCNK	15-3-80 11-4-80 5-5-80	26-3-80 20-4-80 30-7-80	BRNO-107 Dt 7-5-80 167 Dt 7-6-80, 231 Dt 3-7-80 417 Dt 9-9-80
91	Sri. Chandra R. Das	LJO DLCR	2-4-80 20-8-80	10-8-80 7-9-80	BRNO-118 Dt 9-5-80 187 Dt 10-6-80 249 Dt 4-7-80 321 Dt 7-8-80 407 Dt 8-9-80
92	Sri. Gauram Rout	BHGN KHKT	15-4-80 5-1-79	17-5-80 2-4-79	BRNO-169 Dt 7-6-80 306 Dt 4-8-80 BRNO-775 Dt 3-2-79 861 Dt 2-3-79 26 Dt 6-4-79

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Sl No	Name of Sales	Station Worked	Period		Remarks
			From	To	
93	Sri Subrata Choudhary	TRBE BTDR	12-7-80 20-3-80	8-8-80 10-6-80	BRNO-417 Dt 9-9-80 BRNO-111 Dt 9-5-80 BRNO-192 Dt 9-6-80 BRNO-229 Dt 3-7-80 BRNO-784 Dt 3-2-79 BRNO-567 Dt 9-11-80 854 Dt 3-2-79, 6 Dt 2-4-79
94	Sri Alok Das	JMK JGJN	5-1-79 15-8-80	10-4-79 29-9-80	BRNO-784 Dt 3-2-79 BRNO-567 Dt 9-11-80
95	Sri Kartick Ch. Paul	KTX LJO	10-10-79 25-9-80	31-12-79 16-10-80	BRNO-577 Dt 6-11-79 BRNO-581 Dt 9-11-80 665 Dt 7-12-79 781 Dt 9-1-80
96	Sri Anukul Sen	LJO BTDR DMR	12-7-79 5-10-80	5-10-79 21-11-80	BRNO-581 Dt 9-11-80 BRNO-684 Dt 9-12-80
97	Sri Bipak Sarkar	LKG JGJN	20-5-80 6-11-80	30-8-80 4-12-80	BRNO-675 Dt 9-12-80 BRNO-723 Dt 5-1-81
98	Sri Babon Dey	HJL DMR	20-9-79 25-7-80	31-12-79 8-8-80	BRNO-578 Dt 6-11-79 706 Dt 10-12-79
99	Sri Babul Sarkar	HWX KWM	5-2-80 8-8-80	30-4-80 17-9-80	421 Dt 9-9-80, 461 Dt 3-10-80 BRNO-490 Dt 12-3-80 BRNO-567 Dt 9-11-80 18 Dt 4-4-80-112 Dt 11-5-80
100	Sri Rama Sen	TRBE JRK	6-4-80 12-6-80	7-5-80 28-9-80	BRNO-111 Dt 9-8-80 BRNO-581 Dt 8-11-80 192 Dt 11-6-80, 229 Dt 3-7-80 109 Dt 7-10-80, 220 Dt 7-8-80 BRNO-561 Dt 8-11-80 BRNO-630-2-12-80 BRNO-726-7-1-81 BRNO-727-4-2-81 300 Dt 7-8-80 BRNO-717 Dt 5-1-81 111 Dt 9-9-80 499 Dt 7-10-80
101	Sri Palen Das	TRBE BKS	3-10-80 25-11-80	17-11-80 30-1-81	BRNO-561 Dt 8-11-80 BRNO-630-2-12-80 BRNO-726-7-1-81 BRNO-727-4-2-81 300 Dt 7-8-80 BRNO-717 Dt 5-1-81 111 Dt 9-9-80 499 Dt 7-10-80
102	Sri Sukur Dey	BTDR BKE	20-6-80 15-11-80	18-8-80 10-12-80	BRNO-581 Dt 9-11-80 BRNO-35 Dt 7-1-80 112 Dt 9-5-80-187 Dt 10-6-80
103	Sri Ajoy Chakraborty	DCYL	4-5-80 6-8-80	12-6-80 17-11-80	BRNO-563 Dt 8-11-80 BRNO-655 Dt 5-12-80 BRNO-762 Dt 9-1-81
104	Sri Bijoy Chakraborty	JTG	10-2-79	10-6-79	BRNO-865 Dt 3-3-79, 259 Dt 5-7-79 BRNO-11 Dt 4-4-79 BRNO-183 Dt 5-6-79
105	Sri Sanjit Seal	KGI CMB	5-3-80 7-9-80	3-5-80 12-10-80	BRNO-581 Dt 9-11-80 BRNO-35 Dt 7-1-80 112 Dt 9-5-80-187 Dt 10-6-80
106	Sri Rajib Seal	JGJN	12-1-79 29-5-80	20-4-79 2-6-80	BRNO-775 Dt 3-2-79 861 Dt 2-3-79-26 Dt 6-4-79 80 Dt 6-6-79-238 Dt 3-7-80
107	Sri Jib Lal	CMB	7-1-80 10-3-80	30-2-80 5-6-80	BRNO-757 Dt 8-1-80-931 Dt 10-3-80 830 Dt 6-2-80-93 Dt 7-4-80 111 Dt 9-5-80-192 Dt 11-6-80
108	Sri Gaudom Gajam	LJO	5-1-79	30-4-79 11-1-79	BRNO-784 Dt 6-2-79, 865 Dt 3-3-79 11-1-79-187 Dt 5-6-79

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Sl. No.	Name of Subs	Station Worked	Period		Remarks
			From	To	
109	Sri. Raju Choudhary	CYPP	4.7.80	25.7.80	BRNO-581 DT 9-11-80
110	Sri. Satya Choudhary	DMRE CYPP	5.10.80 15.11.80	9.11.80 10.12.80	BRNO-587 DT 9-11-80 BRNO-671 DT 10-12-80 BRNO-684 DT 9-12-80 BRNO-717 DT 5-01-81
111	Sri. Jay Prakash Choudhary	PDJ RUP MYD	6.6.80 5.8.80 6.9.80	7.7.80 5.9.80 16.11.80	BRNO-581 DT 9-11-80 BRNO-684 DT 9-12-80
112	Sri. Subrata Choudhary	CYPP DMR	5.5.80 15.6.80	2.7.80 22.5.80	BRNO-587 DT 9-11-80
113	Sri. Gauram Ghosh	DMV	20.7.80 23.11.80	20.9.80 12.12.80	BRNO-569 DT 9-11-80 BRNO-642 DT 3-12-80 BRNO-704 DT 1-1-81
114	Sri. Biplob Choudhary	LENG	28.3.79 19.6.79 19.7.79	16.6.79 9.7.79 16.8.79	BRNO-180 DT 4-6-79, 242 DT 2-7-79 326 DT 4-8-79, 455 DT 9-9-79
115	Sri. Topash Singh	KGL	16.5.80 12.9.80	19.6.80 15.12.80	BRNO-581 DT 9-11-80 BRNO-684 DT 9-12-80 BRNO-717 DT 5-01-81 BRNO-762 DT 9-01-81 BRNO-807 DT 6-2-81
116	Sri. Pradyip Achary	DND	30.12.79 28.1.80	28.3.80 21.12.80	BRNO-581 DT 9-11-80 BRNO-684 DT 9-12-80 BRNO-717 DT 5-01-81 BRNO-762 DT 9-01-81 BRNO-807 DT 6-2-81
117	Sri. Subal Choudhary	SQF HKD	10.9.79 15.8.80	20.12.79 16.9.80	BRNO-566 DT 9-11-80
118	Sri. Haran Ch. Ghose	DKE	14.9.80 20.10.80	12.10.80 10.1.81	BRNO-581 DT 9-11-80 BRNO-684 DT 9-12-80
119	Sri. Dipak Das	CYPP DMR	15.5.79 9.9.80	20.8.79 18.10.80	BRNO-587 DT 9-11-80 BRNO-571 DT 8-12-80
120	Sri. Prasanta Kumar Choudhary	SRR BRGM	18.5.79 3.2.80	30.8.79 12.7.80	BRNO 212 DT 2-7-79, 326 DT 4-8-79 155 DT 9-9-75 946 DT 12-3-80 1 DT 1-01-80
121	Sri. Jadu Choudhary	CYGX	12.7.80	17.10.80	BRNO-581 DT 9-11-80 BRNO-684 DT 9-12-80
122	Sri. Subrata Ghosh	JKD	5.5.80 17.7.80	10.7.80 15.8.80	BRNO-192 DT 11-6-80, 229 DT 3-7-80 320 DT 7-8-80 118 DT 9-9-80
123	Sri. Giridhar Kanti Paul	DKD DPCI	10.9.80 6.11.80	18.10.80 20.1.81	BRNO-578 DT 9-11-80 BRNO-642 DT 3-12-80 BRNO-704 DT 1-1-81
124	Sri. Nandipati Sen	KGL	7.9.80 17.10.80	12.10.80 12.1.81	BRNO-581 DT 9-11-80 BRNO-684 DT 9-12-80 BRNO-717 DT 5-01-81

L No	Name of Sales	Station Worked	Period		Remarks
			From	To	
123	Sri Sujan Kanti Barua	CYBG BRGM	25.8.77 13.10.80	28.12.79 15.11.80	BRNO-587 Dt-9-11-80. BRNO-671 Dt-8-12-80.
126	Sri Tapash Kr. Dey	JTG	12.10.77	30.1.80	BRNO-674 Dt-7-12-79 768 Dt-8-1-80, 824 Dt-5-2-81 944 Dt-12-2-80.
127	Sri. Bikash Chandra	CNE	10.4.80 22.4.80	19.4.80 25.7.80	BRNO-118 Dt-9-5-80. 187 Dt-10-6-80 249 Dt-1-7-81 321 Dt-7-8-80 127 Dt-10-9-80.
128	Sri. Sunil Kr. Dey	SGF LLBR TTLA	5.3.80 3.12.80 4.1.80	23.6.80 28.12.80 17-2-80	BRNO-722 Dt-05-1-81. BRNO-800 Dt-4-2-81
129	Sri. Pulat Ch. Das	JONI	20.1.80 20.5.80	13.2.80 28.5.80	BRNO-910 Dt-6-3-80 15 Dt-3-4-80 231 Dt-9-7-80.
130	Sri. Ajit Kr. Chakrabarty	CYBG	10.6.80 17.9.80	30.8.80 11.10.80	227 Dt-7-7-80 320 Dt-7-8-80. BRNO-561 Dt-8-11-80. 118 Dt-9-9-80 498 Dt-7-10-80
131	Sri. Uttom Kr. Das	RUP	16.6.80 5.10.80	31.7.80 31.12.80	320 Dt-7-8-80. BRNO-561 Dt-8-11-80. BRNO-650 Dt-2-12-80.
132	Sri Dilan Chakrabarty	BHGN	19.7.80 10.11.80	30.10.80 17.1.81	BRNO-578 Dt-9-11-80. BRNO-661 Dt-6-12-80. BRNO-720 Dt-5-1-81.
133	Sri. Samir Kr. Chakrabarty	CYXR	8.7.80 2.9.80	16.8.80 17.12.80	BRNO-587 Dt-9-11-80. BRNO-684 Dt-9-12-80. BRNO-717 Dt-5-8-81.
134	Sri. Biswajit Chakrabarty	KGI	2.10.77 17.6.80	17.1.80 29.6.80	BRNO-689 Dt-7-11-79. 674 Dt-7-12-79, 768 Dt-8-1-80. 824 Dt-5-2-80 249 Dt-4-7-80
135	Sri. Sojal Sengupta	CYXR DMR	2.4.80 10.7.80	31.6.80 14.8.80	118 Dt-9-5-80 187 Dt-10-6-80 249 Dt-4-7-80 321 Dt-7-8-80 427 Dt-10-9-80.
136	Sri. Subash Bhattacharya	TRC TRBE	10.7.80 16.9.80	17.10.80 13.10.80	BRNO-563 Dt-8-11-80. BRNO-561 Dt-8-11-80.
137	Sri. Pranab Kr. Bhattacharya	CYXR BRGM	10.7.79 16.11.80	31.12.79 28.12.80	BRNO-532 Dt-10-10-79. BRNO-725 Dt-6-1-81. 589 Dt-7-11-79 674 Dt-7-12-79
138	Sri. Radip Kr. Purkayastha	CYGR DLCR	1.3.80 8.4.80	5.7.80 12.4.80	BRNO-35 Dt-7-4-80 118 Dt-9-5-80 187 Dt-10-6-80 249 Dt-4-7-80 87 Dt-2-5-80
139	Sri Joy Chandra Mitra	CYGR	5.7.77	17.12.77	BRNO-532 Dt-10-10-79 589 Dt-7-11-79, 674 Dt-7-12-79 768 Dt-8-1-80.
140	Sri Swapna Parai	DLDE	10.1.77	30.4.79	BRNO-775 Dt-3-2-79 552 Dt-26-2-79 56 Dt-7-1-79 177 Dt-1-6-79.

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Sl NO	Name of Suler	Station Worked	Period		Remarks
			From	To	
141	Sri Kalyan Nair	KKET DLDE	16.3.80 10.5.79	20.4.80 20.8.79	422 DT 6-9-79. BRNO-177 DT 4-6-79 277 DT 7-7-79 362 DT 7-8-79
142	Sri Haran Kri. Dey	KGI DSR	12.8.80 15.9.80	7.9.80 17.12.80	BRNO-642 DT 3-12-80. BRNO-569 DT 9-11-80.
143	Sri Parni Mohan Sen	CYXR	16.6.79	5.9.79	BRNO-259 DT 6-7-79. 329 DT 1-8-79 419 DT 5-9-79 532 DT 10-10-79.
144	Sri Joyanta Sen	JKD	5.1.80 4.3.80	28.2.80 7.4.80	BRNO-830 DT 6-2-80 931 DT 10-7-80. 111 DT 9-5-80 33 DT 7-4-80
145	Sri Chandra Chatterjee	CYX	4.6.79	2.9.79	BRNO-259 DT 5-7-79 329 DT 1-8-79 419 DT 5-9-79 532 DT 10-10-79.
146	Sri Samir Ch. Dey	CYXR HKD	4.1.80 18.10.80	3.3.80 1.11.80	BRNO-663 DT 6-12-80.
147	Sri Nirmal Bhalla Das	JMIT	25.7.80 1.9.80	1.8.80 28.10.80	BRNO-578 DT 7-11-80. BRNO-661 DT 6-12-80.
148	Sri Chandra Chatterjee	CYND	15.10.80	17.1.81	BRNO-561 DT 8-11-80. BRNO-630 DT 2-12-80. BRNO-726 DT 7-1-81.
149	Sri Tapan Das Bar-	JKD	20.3.79	17.6.79	BRNO-186 DT 6-6-79. 278 DT 7-7-79. 355 DT 7-8-79.
150	Sri Bappi Paul	CYX	6.3.79	30.5.79	BRNO-11 DT 4-4-79. 183 DT 5-6-79 259 DT 5-7-79
151	Sri Balul Kuli Bis-	KHKT BXT	20.6.80 5.9.80	17.9.80 12.9.80	306 DT 4-8-80 417 DT 9-2-80 470 DT 4-10-80 BRNO-578 DT 9-11-80.
152	Sri Gautam Ch. Das	TRBE	16.10.79 20.2.80	30.12.79 31.3.80	BRNO-602 DT 7-11-79 677 DT 8-12-79. 111 DT 7-5-80 757 DT 8-1-80. 33 DT 4-04-80
153	Sri Tapan K. Das	LCMG	20.6.80 21.8.80 30.7.80 17.10.80 12.11.80 18.12.80	4.5.80 15.7.80 17.8.80 30.10.80 11.12.80 27.12.80	BRNO-562 DT 8-11-80. BRNO-629 DT 2-12-80. BRNO-709 DT 2-1-81.
154	Sri Ranjit Goswami	LJO KTX	2.1.80 29.4.80 5.6.80	25.3.80 27.5.80 13.7.80	BRNO-824 DT 5-2-80. 944 DT 12-3-80. 35.7/74 118 DT 9-5-80. 187 DT 10-6-80
155	Sri. Tatan Choudhury	SHTT JKD	4.1.80 9.11.80	28.2.80 7.12.80	BRNO-630 DT 2-12-80. BRNO-726 DT 7-1-81.
156	Sri Paresch C. Paul	BXT	12.10.80 16.11.80	10.11.80 31.12.80	BRNO-661 DT 6-12-80. BRNO-720 DT 5-1-81

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Sl NO	Name of Sales	Station Worked	Period		Remarks
			From	To	
157	Sri. Sajal Bery	DKE	7.1.80	28.3.80	BRNO-824 Dt 5-2-80 944 Dt 12-3-80
		HTL	15.4.80	30.4.80	35 Dt 7-4-80 118 Dt 9-5-80
			9.5.80	7.7.80	187 Dt 10-6-80 249 Dt 4-7-80
158	Sri. Mahendra Paul	BHGN	2.8.80	15.9.80	BRNO-578 Dt 9-11-80
		DMV	4.5.80	16.7.80	BRNO-170 Dt 7-6-80 220 Dt 31-6-80
					311 Dt 5-8-80
159	Sri. Mohan Ch. Dutta	RUP	1.1.80	6.1.80	BRNO-230 Dt 6-2-80
			12.1.80	30.4.80	931 Dt 10-3-80 33 Dt 7-4-80
					111 Dt 9-5-80 192 Dt 11-06-80
160	Sri. Chittu R. Kar-	CYPP	7.3.80	31.3.80	35 Dt 7-4-80 118 Dt 9-5-80
	makas	DKE	4.4.80	26.5.80	187 Dt 10-6-80 249 Dt 4-7-80
		MYD	14.6.80	4.8.80	321 Dt 7-8-80 427 Dt 10-9-80
161	Sri. Lakshmi Kanti	HMX	2.1.80	31.3.80	BRNO-863 Dt 8-2-80
	Sarma	PKB	7.5.80	9.6.80	490 Dt 12-3-80 18 Dt 4-4-80
					112 Dt 11-05-80 198 Dt 11-6-80
					238 Dt 2-7-80
162	Sri. Gopar Das	LCNG	18.4.80	26.6.80	303 Dt 3-8-80 374 Dt 2-9-80
			7.8.80	22.8.80	467 Dt 4-10-80
			8.9.80	21.9.80	BRNO-629 Dt 2-12-80
			10.10.80	17.10.80	BRNO-574 Dt 9-11-80
			8.11.80	28.11.80	
163	Sri. Tarun Datta	JTG	5.9.80	8.11.80	BRNO-581 Dt 9-11-80
			13.11.80	10.12.80	BRNO-684 Dt 9-12-80
					BRNO-717 Dt 5-1-81
164	Sri. Pradip Bhatta	LJO	2.5.79	8.7.79	BRNO-183 Dt 5-6-79 259 Dt 5-7-79
	Chatterjee	DLCR	13.8.80	16.9.80	BRNO-328 Dt 1-8-79
					121 Dt 9-9-80 161 Dt 3-10-80
165	Sri. Balaji Ch. Ghosh	WDA	10.7.79	5.10.79	
		HKD	3.10.80	14.11.80	BRNO-566 Dt 2-11-80
					BRNO-663 Dt 6-12-80
166	Sri. Anil Chatterjee	CYPP	4.7.79	30.9.79	BRNO-663 Dt 6-12-80
		HKD	29.11.80	31.12.80	BRNO-722 Dt 5-1-81
167	Sri. Binodjit Chatterjee	BHGN	18.7.79	30.9.79	BRNO-578 Dt 9-11-80
			26.10.80	22.11.80	BRNO-661 Dt 6-12-80
168	Sri. Samir R. Sarkar	CYPP	7.1.80	31.3.80	BRNO-824 Dt 5-2-80 944 Dt 12-3-80
					35 Dt 7-4-80 118 Dt 9-5-80
169	Sri. Subash Kumar	PKB	24.2.80	1-3.80	BRNO-18 Dt 1-4-80
		HMX	15.5.80	31-7.80	198 Dt 11-6-80 344 Dt 9-8-80
					238 Dt 3-7-80 404 Dt 8-9-80
170	Sri. Payari Chohan	JMK	5.11.79	31.1.80	BRNO-706 Dt 10-12-79
		JTG	3.2.80	5.3.80	788 Dt 10-1-80 863 Dt 8-2-80
					944 Dt 12-3-80 35 Dt 7-4-80
171	Sri. Ashok K. Singha	DJB	4.1.80	30.4.80	BRNO-824 Dt 5-2-80
		CYD	3.4.80	6.4.80	944 Dt 12-3-80
					35 Dt 7-4-80 118 Dt 9-5-80

No	Name of Subs	Station Worked	Period		Remarks
			From	To	
172	Sr. Gaudom Ch. Datta	JTG DJR	3-4-80 10-6-80	5-6-80 17-7-80	BRNO-118 Dt 2-5-80. 187 Dt 10-6-80. BRNO-581 Dt 2-11-80. 249 Dt 4-7-80.
173	Sr. Dhanjale Jaluk DCL	TGE	8-8-79	5-11-79	BRNO-440 Dt 7-9-79. 530 Dt 10-10-79 607 Dt 11-79 716 Dt 12-79.
174	Sr. Mahend Seal	TTLA	1-4-80	5-6-80	BRNO-132 Dt 13-5-80. 201 Dt 13-6-80 248 Dt 7-80
175	Sr. Morgan Ch. Dey	DLCR DJR	7-8-80 2-9-80	16-8-80 28-11-80	BRNO-561 Dt 5-11-80. BRNO-630 Dt 2-12-80.
176	Sr. Jopani Seal	LCMG CJA	11-9-80 21-10-80 13-12-80 25-12-80 7-6-80	23-9-80 23-11-80 16-12-80 31-12-80 30-6-80	BRNO-562 Dt 8-11-80. BRNO 629 Dt 2-12-80. BRNO 709 Dt 2-1-81. BRNO-231 Dt 3-7-80. 306 Dt 4-8-80.
177	Sr. Sukhil Nath	RUP	4-8-80 10-3-80	30-9-80 29-3-80	BRNO-561 Dt 8-11-80. 33 Dt 7-4-80 229 Dt 3-7-80 111 Dt 9-5-80 192 Dt 11-6-80
178	Sr. Ranjit Dey	HNL HTL	26-10-80	5-12-80	BRNO-581 Dt 2-11-80. BRNO 684 Dt 9-12-80.
179	Sr. Chandan Kumar	SHTT	6-3-80	10-5-80	BRNO-33 Dt 7-7-80. 111 Dt 9-5-80 192 Dt 11-6-80
180	Sr. Robin K. Singh	KWM	4-10-79	30-12-79	BRNO-578 Dt 6-11-79. 706 Dt 10-12-79 788 Dt 10-1-80
181	Sr. Sibin Dey	SHTT	8-7-80	20-10-80	BRNO-561 Dt 8-11-80. BRNO-630 Dt 2-12-80.
182	Sr. Gopal Saha	DJR	8-10-79	26-12-79	BRNO-589 Dt 7-11-79. 674 Dt 7-12-79 768 Dt 8-1-80. 816 Dt 8-2-80.
183	Sr. Ramnat Dey	BTDR	12-10-80	28-12-80	BRNO-561 Dt 5-11-80. BRNO-726 Dt 4-1-81.
184	Sr. Sudhir Dey	BRHU	8-1-80	15-4-80	BRNO-868 Dt 8-2-80. 953 Dt 13-3-80. 27 Dt 7-4-80 132 Dt 13-5-80.
185	Sr. Sreenibash Seal	HWN	20-7-80	27-12-80	BRNO-567 Dt 9-11-80. BRNO-675 Dt 9-12-80. BRNO-723 Dt 5-1-81.
186	Sr. Anurag Dey	LKG	3-11-80	30-12-80	BRNO-675 Dt 9-12-80.
187	Sr. Jyotnar Kundu Dey	HJI	5-1-80	28-3-80	BRNO-863 Dt 8-2-80. 400 Dt 12-03-80. 18 Dt 4-4-80. 12 Dt 11-05-80.

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No.	Name of Suborg	Station Worked	Period		Remarks
			From	To	
88	Sri. Subbalakrishna Choyam	HJI	18-5-80	17-8-80	BRNO-238 Dt 3-7-80 344 Dt 9-8-80 404 Dt 8-9-80 501 Dt 8-10-80.
89	Sri. Prithvi Choudhary	LGT	2-1-80	17-3-80	BRNO-824 Dt 5-2-80 917 Dt 12-3-80 35 Dt 7-4-80 118 Dt 9-5-80.
108	Sri. Sadam Das	RAH	7-1-80	15-3-80	BRNO-830 Dt 6-2-80 931 Dt 10-3-80 33 Dt 7-4-80.
108	Sri. Dilip Pr. Bery	LGT	7-7-80	10-10-80	BRNO-581 Dt 9-11-80.
109	Sri. Anil Chakraborty	LGT	13-7-80 29-7-80 25-8-80 13-10-80 25-10-80 18-11-80 14-12-80 17-12-80	15-7-80 7-8-80 8-9-80 15-10-80 1-11-80 3-12-80 16-12-80 31-12-80	BRNO-562 Dt 8-11-80 BRNO-629 Dt 2-12-80 BRNO-709 Dt 2-1-81.
198	Sri. Binodini Goswami	LGT	20-3-80	17-6-80	BRNO-118 Dt 9-5-80 187 Dt 10-6-80 249 Dt 1-7-80.
194	Sri. Samir K. Bery	LGT	10-10-79	30-12-79	BRNO-589 Dt 7-11-79 671 Dt 7-12-79 768 Dt 8-1-80.
195	Sri. Ratan Prasad Sarma	TRC	5-3-80	16-5-80	BRNO-27 Dt 7-7-80 132 Dt 13-5-80 201 Dt 13-6-80.
196	Sri. Sandeep K. Ghose	NOC	10-5-79	7-8-79	BRNO-186 Dt 6-6-79 278 Dt 7-7-79 355 Dt 7-8-79 433 Dt 7-9-79.
197	Sri. Ratan Paul	SHTT	15-8-79	30-10-79	BRNO-433 Dt 27-9-79 501 Dt 8-10-79 602 Dt 7-11-79.
198	Sri. Joyanta K. Nath	LGT	27-6-80 17-7-80 7-8-80 6-9-80 11-10-80 13-11-80	27-6-80 21-7-80 7-8-80 12-9-80 14-10-80 31-12-80	BRNO-562 Dt 8-11-80 BRNO-689 Dt 2-12-80 BRNO 709 Dt 2-1-81.
190	Sri. Hari Prasad Bery	RAH	20-3-80	17-6-80	BRNO-111 Dt 9-5-80 192 Dt 11-6-80 229 Dt 9-7-80 320 Dt 7-8-80.

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HO. E/227/1/III/Subs./TTC R.1 Dated 23-1-89To
CC/ET Bill
at office.Sub :- Verification of service particulars.

Please find herewith the list of applicants received from the discharged Substitute porters of traffic Department enclosed as Annexure-'A' in two sheets.

You are requested to verify genuineness of their working particulars from Bill/R. Roll etc. and submit your report to the undersigned immediately.

By/ one list in
~~two~~ sheets.*three*for Divisional Rly. Manager (P)
N.F. Rly. : Landing.

Sl. No.	Name of Subs	Station Worked	Periods		Remarks
			From	To	
1.	Sri. Samkar Choudhury	NRG	25-4-80	30-7-80	192 dt 11-6-80 229 dt 3-7-80 320 dt 7-8-80 415 dt 9-9-80
2.	Sri. Ganesh Ch. Das.	TRX	5-1-80	10-3-80	830 dt 6-2-80 931 dt 10-3-80 33 dt 7-4-80
3.	Sri. Monomajom Das.	BKS	18-1-80	30-3-80	931 dt 10-3-80 33 dt 7-4-80 111 dt 9-5-80
4.	Sri. Samir Debbarth	TRC	5-1-80	1-3-80	868 dt 8-2-80 953 dt 13-3-80 27 dt 7-4-80
5.	Md. Mawuddin Ansari	TRX	18-4-80	26-5-80	192 dt 11-6-80 229 dt 3-7-80
6.	Md. Abdul Malik	MSSR	14-3-80 18-12-80	30-8-80 31-12-80	4 dt 1-4-80 87 dt 2-5-80 157 dt 4-6-80 237 dt 3-7-80 289 dt 28-7-80 451 dt 2-9-80
7.	Sri. Swapan K. Roy	DB2	5-10-79	31-12-79	608 dt 7-11-79 697 dt 8-12-79 757 dt 8-1-80 830 dt 6-2-80
8.	Sri. Dipal Banik	DB2	10-1-80	28-2-80	830 dt 6-2-80 931 dt 10-3-80 33 dt 7-4-80 111 dt 9-5-80
9.	Sri. Prithvi Bhushan Chakrabarty	LRG	8-7-80 27-7-80 19-8-80 13-10-80 17-11-80 8-12-80	12-7-80 4-8-80 31-8-80 4-11-80 20-11-80 13-12-80	311 dt 8-8-80 121 dt 9-9-80 163 dt 1-10-80 553 dt 6-11-80 642 dt 7-12-80
10.	Sri. Swapan Sikdar	DB2	5-4-80 18-4-80	10-7-80 6-11-80	111 dt 9-5-80 192 dt 11-6-80 229 dt 3-7-80 320 dt 7-8-80
11.	Sri. Praloy Sen	DJA	13-7-79 27-10-80	1-4-80 10-12-80	532 dt 10-10-79 555 dt 7-11-79 674 dt 7-12-79 768 dt 8-1-80 824 dt 5-2-80 844 dt 12-3-80
12.	Sri. Samanash Choudhury	HTL JGJN	15-3-80 7-11-79	1-4-80 30-12-79	35 dt 7-4-80 115 dt 9-5-80 657 dt 6-11-79 754 dt 7-1-80 836 dt 5-2-80

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Annexure to Page - 13

No	Name of Subs	Station Worked	Period		Remarks
			From	To	
13.	Sri Ganesh Chojma Dor	BRHU	20-4-80	10-7-81	701 DT 13-1-80 245 DT 4-7-80 340 DT 8-8-80
14.	Sri Sadom NAB	BRHU	25-9-80	15-12-80	507 DT 5-10-80 567 DT 7-11-80 691 DT 7-12-80 706 DT 8-1-81
15.	Sri Balal Kal	LCM	22-3-80 19-4-80 16-5-80 19-6-80 3-8-80	15-4-80 25-4-80 5-6-80 26-7-80 7-10-80	88 DT 2-7-80 156 DT 2-6-80 252 DT 1-7-80 203 DT 3-8-80 374 DT 2-9-80 467 DT 4-10-80
16.	Sri Girendra K Dey	DGU	17-1-80	16-4-80	953 DT 13-3-80 27 DT 7-4-80 132 DT 13-5-80
17.	Sri Anil Kumar Das	DGU	15-7-80	30-9-80	340 DT 8-5-80 405 DT 8-9-80 507 DT 5-10-80
18.	Sri Bipul Roy	DGU	20-4-80	28-6-80	701 DT 13-6-80 245 DT 4-7-80 340 DT 8-8-80
19.	Sri Nipen Mitra	DGU	4-10-80	17-12-80	567 DT 7-11-80 691 DT 7-12-80 706 DT 8-1-81
20.	Sri Smta Blaloy Chatterjee	PHI	5-1-80	10-3-80	863 DT 8-2-80 953 DT 13-3-80 27 DT 7-4-80
21.	Sri Debangsu Dey	PHI	25-6-80	20-8-80	340 DT 8-5-80 405 DT 8-9-80 507 DT 5-10-80
22.	Sri Narayan Bhon- mick	PHI	15-3-80	28-5-80	132 DT 13-5-80 701 DT 13-6-80 245 DT 4-7-80
23.	Sri Sujit Chakra- borty	PHI	2-11-80	25-12-80	691 DT 7-12-80 706 DT 8-1-81
24.	Sri Dipankar Bhon- mick	PHI	5-10-79	17-12-79	809 DT 7-11-79 716 DT 12-12-79 790 DT 10-1-80
25.	Sri Sibul Bhonmick	JID	10-2-80	2-5-80	953 DT 13-3-80 27 DT 7-4-80 132 DT 13-5-80 201 DT 13-6-80
26.	Sri Nombom Paul	JID	17-11-79	25-1-80	790 DT 10-1-80 863 DT 8-2-80

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No	Name of Sabs	Station Worked	Period		Remarks
			From	To	
27	Sri. Prabir K. Dey	T.TLA	7-12-79	7-2-80	790 dt-7-1-80 868 dt-8-2-80 953 dt-13-3-80
28	Sri. Kajal Dey	JID	15-5-80	2-5-80	201 dt-13-6-80 248 dt-4-7-80
29	Sri. Bappi Das	JID	6-8-80	17-11-80	405 dt-8-9-80 507 dt-8-10-80 567 dt-7-11-80 641 dt-7-12-80
30	Sri. Bisu Sarkar	DMV	10-2-80	30-4-80	226 dt-10-3-80 1 dt-1-4-80 84 dt-30-4-80 170 dt-7-6-80
31	Sri. Sanjoy Sur	JID	26-11-80	10-2-81	655 dt-5-12-80 762 dt-9-1-81 841 dt-8-2-81 918 dt-7-3-81
32	Sri. Sanjoy Das	CMBO	16-4-79	20-7-79	186 dt-6-6-79 278 dt-7-7-79 353 dt-7-8-79
33	Sri. Purnima Nath	RUP	10-1-80	17-4-80	830 dt-6-2-80 931 dt-10-3-80 23 dt-7-4-80 111 dt-9-5-80
34	Sri. Naram Kuri	OTN DMV	22-1-80 5-11-79	31-1-80 30-12-80	910 dt-6-3-80 652 dt-5-12-79 742 dt-5-1-80 854 dt-8-2-80 926 dt-10-3-80
35	Sri. Anup Kumar Lala	OTN	26-10-80	16-12-80	578 dt-8-11-80 661 dt-6-12-80 720 dt-5-1-81
36	Sri. G. Chelish	LCMG	27-1-79 22-2-79 17-3-79 17-4-79 17-5-79 29-6-79 17-8-79 23-10-79 17-11-79 17-12-79 27-2-80 26-4-80	19-2-79 4-3-79 10-4-79 18-5-79 1-6-79 15-7-79 8-9-79 8-11-79 16-12-79 16-2-80 12-4-80 3-5-80	858 dt-2-3-79 12 dt-4-4-79 18 dt-4-6-79 242 dt-2-7-79 326 dt-4-8-79 155 dt-9-9-79 521 dt-9-10-79 572 dt-5-11-79 664 dt-7-12-79 776 dt-9-1-80
37	Sri. Adhir Ch. Das	HKD	6-6-80	13-8-80	285 dt-2-7-80 391 dt-7-8-80 420 dt-9-9-80
38	Sri. Josadlamma	LCMG	8-4-79 13-5-79	10-5-79 16-5-79	18 dt-4-6-79 242 dt-2-7-79

Contd. to Page- 4

SL NO	Name of Subs	Station Worked	Period		Remarks
			From	To	
39	Sri, Ashok K. Dutta	DJA	10-6-80 30-3-80	7-7-80 16-4-80	249 DT. 4-7-80 321 DT. 7-8-80 118 DT. 2-5-80
40	Sri, Barun Chandra	PDT	8-3-80	20-4-80	76 DT. 7-4-80 88 DT. 3-5-80 156 DT. 3-6-80
41	Sri, Tamal Bose	HKD	25-11-80	7-12-80	722 DT. 5-1-81
42	Sri, Baijnath Haringan	LENG	31-5-79 7-6-79 13-6-79 17-6-79 17-7-79 3-9-79 15-9-79 29-10-79 2-12-79	4-6-79 10-6-79 16-6-79 29-6-79 30-8-79 9-9-79 19-10-79 15-11-79 31-12-79	480 DT. 4-6-79 242 DT. 2-7-79 326 DT. 4-8-79 456 DT. 9-9-79 521 DT. 9-10-79 572 DT. 5-11-79 664 DT. 7-12-79 776 DT. 9-1-80 849 DT. 7-2-80
43	Sri, Dipak Dutta	BRHU NJN	16-7-80 10-11-80	17-9-80 8-12-80	340 DT. 8-8-80 405 DT. 8-9-80 507 DT. 8-10-80
44	Sri, Binay Roy	CJA DLDE	3-4-80 10-8-80	30-6-80 17-11-80	107 DT. 7-7-80 169 DT. 7-6-80 407 DT. 8-9-80 481 DT. 7-10-80
45	Sri, Dilip K. Ghosh nick	MKR	7-7-79	4-7-79	529 DT. 4-8-79 419 DT. 3-9-79 532 DT. 10-10-79
46	Sri, Pradip K. Dutta	HKD	6-6-80	11-9-80	225 DT. 2-7-80 331 DT. 7-8-80 470 DT. 9-9-80 489 DT. 7-10-80
47	Sri, Swapam K. Paul	LENG	17-6-80 29-7-80 22-7-80 26-9-80 3-10-80 8-11-80 16-11-80 16-12-80	18-7-80 17-9-80 24-7-80 29-9-80 6-11-80 11-11-80 3-12-80 31-12-80	303 DT. 3-8-80 374 DT. 2-9-80 467 DT. 4-10-80 507 DT. 5-11-80 562 DT. 6-12-80 640 DT. 8-1-81

No	Name of Subs	Station Worked	Period		Remarks
			From	To	
48	Sri. Shyamal Kalita	LCMG	29-3-80 17-4-80 21-4-80 4-5-80 31-5-80 18-6-80	8-4-80 17-4-80 30-4-80 23-5-80 13-6-80 19-6-80	88 OT 2-5-80 156 OT 3-6-80 222 OT 1-7-80 303 OT 2-8-80
49	Sri. Balou Ch Dey	LCMG	21-3-79 6-5-79 17-5-79	2-5-79 15-5-79 2-11-79	86 OT 2-5-79 180 OT 4-6-79 242 OT 2-7-79 326 OT 4-8-79 455 OT 9-9-79
50	Sri. Lalān Kr. Roy	LCMG DSR	2-1-79 7-2-79	16-1-79 7-5-79	779 OT 5-2-79 852 OT 26-2-79 96 OT 9-4-79 177 OT 4-6-79
51	Sri. Tapan Kr Seal	LCMG DJB	7-6-80 2-4-80	16-8-80 5-6-80	222 OT 1-7-80 303 OT 3-8-80 374 OT 2-9-80 115 OT 9-5-80 187 OT 19-5-80
52	Sri. Anirash Ch. Dey	LCMG	3-5-80 30-5-80 17-6-80 25-6-80 19-8-80 1-10-80 13-10-80 6-11-80 26-12-80	19-5-80 13-6-80 17-6-80 4-7-80 7-9-80 4-10-80 15-10-80 30-11-80 31-12-80	186 OT 20-6-80 222 OT 1-7-80 303 OT 3-8-80 374 OT 2-9-80 467 OT 4-10-80 507 OT 5-11-80 509 OT 6-12-80 640 OT 8-1-81
53	Sri. Dependra Char Khabortz	HKD DJA	27-11-79 9-9-79	26-12-79 29-9-79	774 OT 8-1-80 334 OT 7-2-80 522 OT 20-10-79 589 OT 2-11-79
54	Sri. Kaskinatos Joswara	HKD DEUV	21-3-79 10-6-79	3-4-79 28-7-79	93 OT 5-5-79 168 OT 1-6-79 277 OT 7-7-79 362 OT 7-5-79 422 OT 8-9-79
55	Sri. Ranjit Nath	KTX	23-9-79 5-10-79	1-10-79 10-10-79	577 OT 8-11-79

Contd to Page-6

Sl. No.	Name of Subs	Station Worked	Period		Remarks
			From	To	
56	Sri. Balen N. Chakraborty	CXR	12-4-79	16-9-79	96 DT 9-5-79 183 DT 5-6-79 259 DT 5-7-79 282 DT 4-8-79 532 DT 10-10-79 589 DT 7-11-79
57	Sri. Mani Gopal Sarkar	DJA	12-9-79	17-7-79	
58	Sri. N. C. Chakraborty	DJA	20-8-80	27-10-80	471 DT 4-10-80 561 DT 7-11-80
59	Sri. Nilmat Kanti Chowdhury	CXR	20-3-79	11-4-79	96 DT 9-5-79
60	Sri. Debu Sarkar	CXR	16-6-79	16-7-79	259 DT 5-7-79 329 DT 4-8-79
61	Sri. Naru Gopal Sarkar	CXR	29-10-79	30-11-79	674 DT 7-12-79 768 DT 8-1-80
62	Sri. Mohan Lal Singh	KTX	29-8-80	18-9-80	378 DT 2-9-80 462 DT 4-10-80
63	Sri. Samir Barua	BXY	3-8-80	20-7-80	431 DT 7-9-81 492 DT 6-10-81
64	Sri. Anil Bahadur	LCG	7-1-80 20-3-80 3-4-80 15-4-80 26-5-80 20-6-80 7-7-80	16-3-80 29-3-80 5-4-80 16-4-80 4-6-80 28-6-80 14-7-80	847 DT 7-2-80 918 DT 9-3-80 26 DT 7-4-80 88 DT 3-5-80 156 DT 3-6-80 222 DT 7-7-80 303 DT 3-8-80
65	Sri. Adhir K. Dey	LCG	17-12-79 26-1-80 17-3-80 15-5-80 28-5-80 23-6-80 13-7-80	23-1-80 6-3-80 6-5-80 21-5-80 20-6-80 7-7-80 15-7-80	776 DT 9-1-80 847 DT 7-2-80 918 DT 9-3-80 26 DT 7-4-80 88 DT 3-5-80 156 DT 3-6-80 222 DT 1-7-80 303 DT 3-8-80

Office of the
Divisional M. T. Manager (P)
Landing

NO. E/227/1/14/Subs/T.C. Pt. I

Date 10-3-89

To
Og/ET Bill
at office.

Sub :- Verification of service particulars.

Please find herewith the list of applicants received from the discharged Substitute-porters of traffic Department enclosed as Annexure-1.

You are requested to verify genuineness of their working particulars from Bill/M. Roll etc. and submit your report to the undersigned immediately.

DA/ as above.

For Divisional M. T. Manager (P)
H. P. Railway : Landing.

NO	Name of Subs	Station Worked	Period		Remarks
			From	To	
1.	Sri. Bidha Sahasam Dey	LCMG	13.7.80 11.10.80 21.10.80 8.11.80 17.12.80	22.7.80 15.10.80 29.10.80 12.11.80 31.12.80	467 dt. 4.10.80 562 dt. 8.11.80 629 dt. 2.12.80 709 dt. 2.1.81 795 dt. 4.2.81
2.	Sri. Pannan Ora Malato	LCMG	26.7.80 19.8.80 8.12.80	3.8.80 7.9.80 12.12.80	374 dt. 2.9.80 467 dt. 4.10.80 562 dt. 8.11.80 629 dt. 2.12.80 709 dt. 2.1.81
3.	Sri. Jolar Chait Kabority	LCMG	17.10.80 13.11.80 27.11.80 18.12.80	21.10.80 16.11.80 28.11.80 21.12.80	562 dt. 2.8.11.80 629 dt. 2.12.80 709 dt. 2.1.81 795 dt. 4.2.81
4.	Sri. Pundip Hara Kikla	LCMG	22.2.80 19.3.80 23.5.80 18.6.80 27.7.80 7.9.80 17.9.80 15.10.80 7.11.80 26.11.80 23.12.80	8.3.80 17.5.80 3.6.80 30.6.80 16.8.80 9.9.80 2.10.80 26.10.80 18.11.80 15.12.80 27.12.80	218 dt. 9.3.80 26 dt. 7.4.80 38 dt. 9.5.80 156 dt. 3.6.80 222 dt. 1.7.80 303 dt. 3.8.80 374 dt. 2.9.80 467 dt. 4.10.80 562 dt. 8.11.80 629 dt. 2.12.80 709 dt. 2.1.81 795 dt. 4.2.81

Sl. No.	Name of Subs	Station Worked	Period		Remarks
			From	To	
5.	Sri, A. Appa Rao	LCMG	1-1-79 17-1-79 12-4-79 26-6-79 29-6-79 17-8-79 31-8-79	15-1-79 10-4-79 19-6-79 27-6-79 14-8-79 29-8-79 1-9-79	770 dt. 5-2-79 853 dt. 3-3-79 12 dt. 4-4-79 180 dt. 4-6-79 340 dt. 2-7-79 326 dt. 4-8-79 455 dt. 9-9-79 521 dt. 9-10-79
6.	Sri, Borku Gopal	LCMG	25-3-79 8-5-79 14-5-79 23-6-79 12-11-79 16-3-79 22-5-79 25-9-80 467 dt. 4-10-80	1-5-79 11-5-79 18-6-79 9-11-79 21-2-80 18-4-80 19-7-80 9-10-80	86 dt. 7-5-79 180 dt. 4-6-79 242 dt. 2-7-79 326 dt. 4-8-79 455 dt. 9-9-79 521 dt. 9-10-79 572 dt. 5-11-79 664 dt. 7-12-79 88 dt. 3-5-80 156 dt. 3-6-80 222 dt. 1-7-80 303 dt. 3-8-80 374 dt. 2-9-80
7.	Sri, Onulan Ch. Patkar	LCMG QSR	16-1-79 21-2-79 20-5-79	19-1-79 6-3-79 18-7-79	770 dt. 5-2-79 853 dt. 3-3-79 12 dt. 4-4-79 130 dt. 4-6-79 277 dt. 7-7-79 362 dt. 7-3-79 422 dt. 6-9-79
8.	Sri, Aslok K. Singh	LCMG	5-4-79 12-4-79 24-5-79 13-6-79 05-7-79 14-7-79 20-7-79	8-4-79 18-5-79 4-6-79 3-7-79 11-7-79 20-8-79	86 dt. 7-5-79 180 dt. 4-6-79 242 dt. 2-7-79 326 dt. 4-8-79 455 dt. 9-9-79 521 dt. 9-10-79
9.	Sri, Pradip Ch. Chaudhury	TTLA	22-2-80 10-6-80	30-3-80 28-6-80	27 dt. 7-4-80 132 dt. 13-5-80 201 dt. 13-6-80 248 dt. 4-7-80 340 dt. 8-8-80

ID	Name of Subs	Station Worked	Period		Remarks
			From	To	
10.	Sri. Narayan Baszone.	Long	10-2-79 23-2-79 31-3-79 26-7-79 4-6-80 9-7-80	20-2-79 23-3-79 20-4-79 28-5-80 4-7-80 31-7-80	858 OT. 3.3.79 12 OT. 4-4-79 86 OT. 7-5-79 180 OT. 4-6-79 242 OT. 2-7-79 222 OT. 1-7-80 303 OT. 3-8-80 374 OT. 2-8-80.
11.	Sri. Gopinath Das	Box	24-7-80 27-10-80	16-10-80 20-4-80	494 OT. 2-8-81 575 OT. 6-11-81 636 OT. 3-12-81
12.	Sri. Bibuti Paul	CTA	3-1-80	26-3-80	826 OT. 5-2-80 910 OT. 6-3-80 15 OT. 3-4-80 107 OT. 7-5-80
13.	Sri. Swapan K. Chowdhury	NPN	20-12-79 17-1-80 14-2-80	16-1-80 13-2-80 16-3-80	826 OT. 5-2-80 910 OT. 6-3-80 151 OT. 3-4-80
14.	Sri. Ashutosh Ghose.	DPU	4-1-79	27-2-79	776 OT. 3-2-79 852 OT. 26-2-79 56 OT. 9-4-79
15.	Sri. Chondam Sen.	DPU	5-3-79	10-5-79	56 OT. 9-4-79 177 OT. 4-6-79
16.	Sri. Kartick Ch Dey	NOG	3-2-80	20-4-80	931 OT. 10-2-80 33 OT. 7-4-80 111 OT. 9-5-80 192 OT. 11-6-80

SL-NO	Name of Subs	Station Wanted	Period		Remarks
			From	To	
17.	Sri. Narayan Choudhury	JRK	5-4-79	17-6-79	186 dt. 6-6-79 273 dt. 7-7-79
18.	Sri. Keshab Ch. Das	AJRE	10-4-79	17-6-79	106 dt. 8-5-79 211 dt. 8-6-79 281 dt. 7-7-79
19.	Sri. Kamalal Das	AJRE	16-1-79	5-4-79	789 dt. 7-2-79 884 dt. 9-3-79 53 dt. 9-4-79 106 dt. 8-5-79
20.	Sri. Ajit K. Das	AJRE	22-6-79	30-8-79	370 dt. 9-8-79 440 dt. 7-9-79 530 dt. 10-10-79
21.	Sri. Santakar Das	AJRE	4-11-79	15-1-80	716 dt. 12-12-79 790 dt. 10-1-80 368 dt. 8-2-80
22.	Sri. Paresch Ch Raha	DCIL	15-10-79	25-12-79	609 dt. 7-11-79 716 dt. 12-12-79 790 dt. 10-1-80 568 dt. 8-2-80
23.	Sri. Debasish Nath	Jenk	4-8-80	30-10-80	404 dt. 8-9-80 511 dt. 8-10-80 567 dt. 9-11-80
24.	Sri. Willem Chakrabarty	DCIL TGE	10-11-79	17-2-80	674 dt. 7-12-79 715 dt. 8-1-80 524 dt. 5-2-80 944 dt. 12-3-80
25.	Sri. Anamik Ch. Datta	TGE	25-2-80	17-5-80	553 dt. 13-3-80 27 dt. 7-4-80 132 dt. 13-5-80 201 dt. 13-6-80

Contd. to Page-5

No	Name of Sub	Station Worked	Period		Remarks
			From	To	
26	Sri. Balam Das	DPG	1.1.79	17.1.79	773 dt. 3.2.79 858 dt. 3.3.79
27	Sri. Ranjit Kr. Das	DPG	30.12.78	7.2.79	773 dt. 3.2.79 851 dt. 1.3.79
28	Sri. Aripendra Chak	DPG	24.2.79	6.3.79	15 dt. 5.4.79
29	Sri. Anil Ch Das	DPG	18.6.79	8.8.80	324 dt. 4.5.79 416 dt. 5.9.79 152 dt. 6.10.79 577 dt. 8.11.79 665 dt. 7.12.79 731 dt. 9.1.80 524 dt. 1.2.80 217 dt. 5.3.80
30	Sri. Dulal Chakr. Acharya	DPG	26.8.79	8.9.79	152 dt. 6.10.79
31	Sri. Parnal Bose.	HKD	18.9.80	16.11.80	490 dt. 26.9.80 566 dt. 9.11.80 663 dt. 6.12.80

Contd to page-6

SL NO	Name of Subs	Station Worked	Period		Remarks
			From	To	
32	Sri, Anukul Ch. Das	LGT DJA	10.7.79 1.9.79	22.8.79 13.9.79	119 dt. 5.9.79 532 dt. 10.10.79 559 dt. 7.11.79
33	Sri, Kanan Chak- raborty	DJA	22.7.80	2.8.80	427 dt. 10.1.50
34	Sri, Goyen Ch. Das	LPN	20.6.80 1.8.80	26.6.80 8.8.80	311 dt. 9.8.80 404 dt. 8.9.80
35	Sri, Swapam Chak- raborty	DJA	8.6.80	27.7.80	219 dt. 4.7.80 321 dt. 7.8.80 427 dt. 10.9.80
36	Sri, Yamix Das S/o	TGE	15.9.80	12.12.80	507 dt. 8.10.80 563 dt. 8.11.80 625 dt. 5.12.80 762 dt. 9.1.81
37	Sri, Samkar Maj- umder S/o	DCML	16.7.79	16.10.79	370 dt. 9.8.79 1140 dt. 7.9.79 530 dt. 10.10.79 609 dt. 7.11.79

Contd. to Page 7

No	Name of Subj.	Station Worked	Period		Remarks
			From	To	
38.	Sri. Sushila Majumdar	LMIG	17-1-79	16-1-80	454 DT 2-5-77 521 DT 3-10-77 572 DT 5-11-77 664 DT 7-12-77 776 DT 9-1-80 347 DT 7-2-80
39.	Sri. Bechu Sarker	CMR	16-6-79	16-7-79	421 DT 3-9-80 461 DT 3-10- Not Found
40.	Sri. Skymal Rn Chakraborty	DMR	6-8-80	27-10-80	421 DT 3-9-80 461 DT 3-10-80 587 DT 9-11-80
41	Sri. Sibu Datta	RXR	2-2-79	5-4-79	Not Found
42.	Sri. Ajit Majumdar	LMIG	17-1-79	2-2-79	852 DT 3-3-79 12 DT 4-4-79
43.	Sri. ...	RXR	6-4-79	16-7-79	Not Found

Sl No	Name of Sabs	Station Worked	Period		Remarks
			From	To	
44	Sri, Akhaya	JTG	20-6-79	6-11-79	329 Dt - 4-8-79. 419 Dt - 5-9-79. 532 Dt - 10-10-79. 589 Dt - 7-11-79. 674 Dt - 7-12-79
45	Sri, Kamal Das	LCT	2-1-79	31-3-79	<u>Not Formed</u>
46	Sri, Samkar Dutta	RUP	16-11-80	15-12-80	630 Dt - 2-12-80 731 Dt - 7-1-81
47	Sri, Chaitan Moj- Imdar	KGT	10-8-79	12-10-79	<u>Not Formed</u>
48	Sri, Sajan Datta	ARCL	18-5-80	16-6-80	254 Dt - 3-7-80 342 Dt - 9-8-80
49	Sri, Dimal Pant	NLN	5-9-79	30-11-79	<u>Not Formed</u>
50	Sri, Sudip Panta Dey	SHET	4-11-79 15-5-80	31-12-79 27-6-80	617 Dt - 5-12-79. 757 Dt - 8-1-80 132 Dt - 11-06-80 227 Dt - 3-7-80 320 Dt - 7-8-80

(Contd) to Page - 9

No	Name of Subs	Station Marked	Period		Remarks
			From	To	
51	Sri Rajit Malata	NLN	16-11-79	10-1-80	Not Found
52	Sri. Swapan Das	KKET	15-1-80	17-3-80	Not Found
53	Sri. Japam Ch. Dey	CNE	12-2-80	17-4-80	Not Found
54	Sri. Bidhan Dutta	CPK	10-4-80	20-6-80	Not Found
55	Sri. Nilan Ch Deori	BEE	16-1-80	20-3-80	Not Found
56	Sri. Babu Ch Dey	PDT	11-9-79	19-9-79	532 dt-10-10-79 589 dt-7-11-79 674 dt-7-12-79

Contd to Page -

Sl No	Name of Subs	Station No	Period		Remarks
			From	To	
57	Sri, Kamal Singh	PLQ	12-12-79	2-2-80	NOT Found
58	Sri, Chandan Sainkhia	SLQ	10-10-79	19-1-80	NOT Found
59	Sri, Japendra Singh	DJA PDJ	16-4-80 19-8-80	10-6-80 18-9-80	581 DF 9-11-80 219 DF 4-7-80 321 DF 7-8-80 427 DF 10-3-80
60	Sri, Chander K. Ghorh	TGE	2-6-80	30-8-80	201 DF 13-6-80 218 DF 4-7-80
61	Sri, Pinku Chandal	PKB	5-7-80	20-7-80	NOT Found
62	Sri, Tinku Bhatnagar	LKA	20-2-80	27-5-80	NOT Found

24

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
(RAILWAY BOARD)

MOST IMMEDIATE
MR'S REFERENCE

ANNEXURE-II

DEVIKA CHHAKRA
DIRECTOR ESTABLISHMENT (N)

D.O. No. E (NG) II-2000/SB/NF/17/CA III.

New Delhi - 110 001.

Dated 3-05-2000.

Dear Shri Sharma,

Sub:- Grievances of ex. Substitute porters on Northeast Frontier Railway -
Case of Shri Umesh Chandra Debnath & 230 others.

I am enclosing a copy of the letter dated 18/04/2000 along with the enclosures received from Shri Sivapana Dutta, Ex-Convener, Assam Pradesh Trinamool Congress on the subject mentioned above.

I shall be grateful if you could kindly look into the matter personally and arrange to furnish your Railway's remarks to enable papers being submitted to the Minister without further delay.

With regards,

Yours faithfully

Shri V.D. Sharma,
Chief Personnel Officer,
Northeast Frontier Railway,
Guwahati.

RAILWAY BOARD
Office of the
General Manager
Date 8.5.00
File No. 858
N. F. Railway
Muzoon, Guwahati

epo/12
Apo/T

Attested by
Shri V.D. Sharma
Chief Personnel Officer



मुख्य कार्गिक अधिकारी
पूर्वोत्तर सीमा रेलवे
मालीगांव, गुवाहाटी - 781 011
CHIEF PERSONNEL OFFICER
Northeast Frontier Railway
Maligaon, Guwahati - 781 011

D.O.NO:E/61/3/1(T)

Dated:15.5.2000

From:Shri P.K.Singh,
Dy.CPO/HQ

My dear Roy,

Sub:Re engagement of substitute porters in Lumding division in N.F.Railway.

Ref:Railway Board's letter No.E(NG)II-2000/SB/NF/17/CA iii dated 3.5.2000

Lists of 281 candidates stated to have worked as substitute porters in the traffic deptt.in Lumding division have been received from Railway Board which are enclosed herewith.

Previously such a list of 103 candidates was received under Railway Board's letter no.E(NG)II/97/SB/18/8/CA III dated 5.6.97 & 1.1.98.The matter was referred to DPO/Lumding vide GM(P)/maligaon's letter of even no.dated 24.6.97.DRM(P)/Lumding vide their letter no.E/227//1/LM/TFC/Subs/Pt.III dated 7.7.97 informed that their was no such record of engagement of traffic substitute porters in Lumding division & as such their further re engagement as porter was not possible(Copy enclosed).Based on the reply received from Lumding division,Railway Board was intimated that this Railway does not have any such records for engagement of substitute porters in Lumding division,& as such the engagement of the said candidates was not possible.

This is an urgent matter & you are advised to examine the matter critically & send the report par bearer of this letter by 19.5.2000 so as to reply to Railway Board by 22.5.2000.

Yours sincerely

(P.K.Singh)

DA:List of 281 candidates in 24 sheets along with 15 letters.

Shri S.N.Roy,
DPO/Lumding

Arrested by

Chandhary

- 61 -
LIST OF EX-SUBS PORTERS WHO APPLIED FOR RE-EMPLOYMENT.

S.No.	Name of the Ex-Subs Porter	Working period		Station
1.	2.	3.	4.	5.
	UNESH CHANDRA DEBNATH C/O Chandan Chowdhury Office Colony, Lunding	18/12/80 14/01/81 17/01/81	31/12/80 16/01/81 30/01/81	RAH RAH RAH
(02)	GOPINATH DAS C/O Hiju Datta	24/09/81 27/10/81	16/10/81 20/10/81	BXJ BXJ
03.	SUBODH CHANDRA DEY C/O Parosh Routh "U.L.F.R. Colony, Lunding.	30/10/80 17/11/80 17/12/80	16/11/80 16/12/80 25/12/80	JMI JMI JMI
04.	KISORE RANJAN DEY C/O Sukumar Chowdhury Smaj Bari, Lunding.	20/07/79 17/05/79 17/06/79 17/07/79 17/08/79	16/08/79 16/05/79 16/07/79 16/08/79 11/09/79	OTH OTH OTH OTH OTH
(05)	SWAPAN KUMAR CHOWDHURY C/O Jadu Chowdhury Smaj Bari, Lunding	20/12/79 17/01/80 14/02/80	16/01/80 13/02/80 16/03/80	NJN NJN NJN
(06)	SMIR BARUA C/O P. Barua	05/08/81 17/08/81	16/08/81 07/09/81	BXJ BXJ
(07)	GRIDPAR DAS C/O K. Mukherjee Institute Colony, Lunding.	17/12/78 14/02/79	16/01/79 09/03/79	WHH WHH
08.	RAMA RANJAN DAS C/O Officers Colony Lunding	05/10/80 12/10/80 17/12/80	11/10/80 16/11/80 16/01/81	SEB SEB SEB
(09)	NAPUR DUTTA C/O News Colony Lunding	26/06/80 17/07/80 17/08/80 17/09/80	16/07/80 16/08/80 16/09/80 11/10/80	BXP BXP BXP BXP
10.	CHANDAN ROUTH C/O Parash Routh Refugee Colony Lunding.	30/07/79 09/10/79 22/10/79	04/08/79 11/10/79 25/10/79	LMS LMS LMS
11.	DILIP KUMAR BHOWMICK C/O S.B. Das Refugee Colony LUNDING	20/03/79 09/04/79 17/04/79 19/06/79	07/04/79 16/04/79 25/05/79 16/07/79	BPGN BPGN BPGN BPGN
12.	SAMIR CHANDRA DEY C/O B.C. Dey A.C. Colony, Lunding	17/12/78 19/12/78 26/01/79	18/12/79 16/01/79 13/02/79	CJA CJA CJA
13.	BHANDAN KUMAR SAHA Lunding Bazar P.O. Lunding	25/09/79 07/10/79 03/10/79	05/10/79 16/10/79 16/11/79	BPGN BPGN BPGN

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1	2	3	4	5
14.	RIBUTTI PAUL Kalibari Road P.O. Lumding	13/10/79 17/10/79	16/11/79 22/10/79	BTON
15.	S.N. BHOWMICK Upper Babupatty P.O. Lumding	12/01/79 17/01/79 14/02/79 25/02/79	16/01/79 13/02/79 24/02/79 16/03/79	BKJ
(16)	AMIT KUMAR DAS Histrypatty P.O. Lumding	18/09/79 17/10/79 17/11/79	15/10/79 16/01/79 16/12/79	OTB
17.	SWADESH CHANDRA DEY D.T.S. Mill Colony P.O. Lumding	09/12/79 17/12/79 17/01/80	16/12/79 16/01/80 26/01/80	BTON
(18)	HONORANJAN MAJUMDER Basar Colony P.O. Lumding	10/11/79 17/11/79 17/01/80 17/01/80 17/01/80	16/11/79 16/12/79 15/01/80 16/01/80 17/02/80	LMJ
19.	JIBAN CHANDRA DEY Loco Colony, Lumding	10/07/80 16/07/80	15/07/80 04/07/80	LMJ J.C.
20.	ASUTOSH MOSE Brick field Colony P.O. Lumding	22/01/81 17/03/81 23/11/83 11/12/83	16/02/81 16/07/81 29/11/83 16/12/83	LMJ LMJ LMJ LMJ
(21)	CHANDAN SEN Kalibari Colony P.O. Lumding	16/12/81 19/01/80 17/07/80 17/08/80	18/12/81 27/01/81 16/08/80 16/09/80	LMJ LMJ LMJ LMJ
(22)	KARTICK CHANDRA DEY Lanka Road Near SBI P.O. Lumding	10/01/80 11/02/80 17/03/80	13/02/80 10/03/80 16/04/80	LMJ LMJ LMJ
(23)	BHABAN CHANDRA DAS Jarangdisha Basti P.O. Lumding	29/11/80 17/12/80 17/01/81	09/12/80 17/01/81 16/03/81	JRY
(24)	BINAL DEY Khangar Goon P.O. Lumding	18/01/79 16/02/79 07/01/79	24/01/79 21/02/79 07/01/79	NOJ SUTT LMJ
(25)	NARAYAN CHOWDHURY Krishna Nagar P.O. Lumding	17/02/82 23/01/81 17/02/80	16/03/82 16/02/81 16/03/80	BKJ BKJ BKJ
26.	RATENSWAR SEAL Jarangdisha Basti P.O. Lumding	29/01/79 08/12/79 17/12/79	09/11/79 16/12/79 16/01/80	OJA OJA OJA
(27)	SAKTIPADA DEY Ananda Pally P.O. Lumding	17/01/80 19/01/80 07/01/80	17/02/80 12/05/80 16/09/80	LMJ LMJ LMJ
(28)	MRIDUL CHANDRA DEY Institute Colony P.O. Lumding	25/07/79 21/01/79 17/11/79	16/03/79 16/10/79 16/12/79	LMJ LMJ NOJ

28	GOPAL CHANDRA DEY Bijay Dutta Rly Station P.O. Landing	06/10/80 07/02/80	16/10/80 16/02/80	RUP MBD
29	SAMAPADA DAS Medical Colony, P.O. Landing.			
31	KAMAL RAMJAN BHATTACHARJEE C/O T. Chakraborty Medical Colony Landing	17/01/80 17/03/80 14/03/80 17/10/80	16/05/80 16/07/80 16/09/80 16/11/80	LNC WDA BYD WEL
32	G.B. CHETRI F. Sonar CTCI Office P.O. Landing	16/12/80 16/02/81 16/11/80 16/10/80 12/10/80 17/03/80	17/01/80 17/04/81 17/12/80 17/11/80 15/11/80 16/01/80	LNC LNC LNC LNC LNC LNC
33	SANKAR KUMAR DAS C/O H.L. Dey Rest Camp P.O. Pandu, TTY-12	20/10/80 17/11/80	16/11/80 12/12/80	WDA WDA
34	BIPIN CHAKRABORTY C/O B. Roy (Potkhata) P.O. Raynagar (Jalpaiguri).	17/03/80 15/05/80 19/05/80	16/04/80 16/06/80 16/10/80	CNE LNC LNC
35	N.C. CHAKRABORTY C/O J. Chakraborty Accounts colony, P.O. Landing.	12/10/80 17/03/80 17/09/80	16/10/80 16/04/80 16/10/80	WDA WDA LNC
36	ASHUTOSH CHAKRABORTY C/O Anita Das, Water works Colony P.O. Pandu	26/10/80 16/11/80 17/02/81	16/11/80 16/12/80 16/03/81	LNC WDA JMK
37	AMAR KANTI CHAKRABORTY C/O Monoj Dasgupta (DOOs) Pandur, P.O. Pandu.	13/03/80 18/02/81	16/11/80 16/11/81	WDA WDA
38	SHYAMAL CHAKRABORTY C/O D. Roy Gautati Tea Room & Land	31/10/80 17/03/80 17/03/80	16/11/80 16/03/80 16/03/80	LNC LNC LNC
39	AMAR CHANDRA DEY C/O V.P. Dey Kutch Colony P.O. Mariand Dist. Jorhat	17/03/80 16/01/81 18/03/81 17/05/81	16/04/80 12/02/81 16/04/81 12/06/81	LNC LNC LNC LNC
40	HARADHAN DAS C/o Babul Ch. Dey CTCI Office, P.O. Landing	16/11/80 17/03/80 17/12/80	16/12/80 16/04/80 16/01/80	LNC WDA LNC
41	KALISH DEY C/O Santos Kr. Dey P.O. Bagolar (R.C. Hill)	17/11/80 21/12/80	16/12/80 16/01/81	LNC WDA

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42.	BADAL CHANDRA DUTTA C/O S.C.Dutta Accounts Colony, Lumding.	12/11/80 10/02/81	16/11/80 16/03/81	MBG LFC
43.	PRADIP CHOWDHURY C/O Mona Krishna Choudhury Deben Khagolir Road, Dhiren Para, P.O. GHY-25	17/03/80 17/04/80 19/05/80	05/04/80 16/05/80 15/06/80	PDJ WDA MGX
44.	BADAL CHANDRA DEY C/O Niyati Dey Rly. Hospital, P.O. Badarpur Dist- Karimganj.	11/11/80	16/11/80	PDJ
45.	SUDHIR MAJUMDER C/O J.K.Kar W.W.Colony, P.O. Pandu-GHY-12.	01/12/80 17/03/80 13/05/80 01/12/83	15/12/80 14/04/80 16/06/80 08/12/83	Dpu LPN DFU LMG
46.	SURAJIT BANIK Water Works Colony, P.O. Pandu- GHY-12	16/06/80	30/06/80	TRBE
47.	Srikanta Doy Sarada Tea Stall, Pandu Colony Gate (731012)	24/04/80	30/04/80	JCJN
48.	SANKAR MAJUMDER C/O Gobida Majumder Tempal Ghat exchange, Pandu.	01/04/80 19/03/83	16/04/80 16/04/83	LPN LMG
49.	DIPAK MALLIK C/O Bijan Dey Kutchha Colony, P.O. Mariani, Dist. Jorhat.	11/03/80	31/03/80	ALCP
50.	SWAPAN DEBSARMA Lumding Jarangdisa Basti Towards Kamakhya enterprisa Saw Mill P.O. Lumding Dist. Nagaon.	17/07/80	31/07/80	BXG
51.	ASISH PAUL C/O S.Paul Signal Office, P.O. Mariani.	15/03/80 11/04/80	27/03/80 20/04/80	NJN JMK
52.	AVINASH DEY C/O Ranjit Kr. Dey, Rly. Qrs No. SE/3-A. New Wireless Colony, P.O. Badarpur, Dist. Karimganj.	17/06/80	28/06/80	HKD
53.	MANTU RANJAN DAS C/O Haradhan Biswas Kutchha Colony, P.O. Mariani, Dist. Jorhat.	20/03/80	09/09/80	DLCR
54.	GAUTAM ROUPE Jgutubdra Jr, Routh Station Road Badarpur P.O. Badarpur Dist. Karimganj.	15/04/80	17/05/80	BHGN
55.	SUDHATA CHOWDHURY Subra	12/07/80	25/02/80	TRBE

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55.	SUBRATA CHOWDHURY Surja Mohan Chowdhury East Landing Bhai Bari, P.O. Lunding, Dist. Nagaon	12/07/80	09/08/80	TRBE
56.)	ALOK DAS C/O Bhiren Das, Rly. Qrs No. T/244-B Institute Colony, P.O. Lunding, Dist. Nagaon.	15/08/80	29/09/80	JWH
57.	KARTICK CH. PAUL C/O Kunal Charan Paul Brickfield Colony (Near Surja Temple) P.O. Lunding Dist. Nagaon	25/09/80	16/10/80	KXL
58.	ASHUTOSH SEN CTCI Office, Lunding P.O. Lunding Dist. Nagaon	05/10/80	21/11/80	DMR
59.	DIPAK SARKAR Crossing Gate Lunding P.O. Lunding Dist. Nagaon	06/11/80	01/12/80	JWH
60.	ASOK RAMJAN DEY Upper Babupatty, P.O. Lunding	17/10/80	10/11/80	KOI
61.	SUBAL BHADRA Near Jagriti Sangha P.O. Lunding	16/08/80	27/08/80	BKE
62.	BABLA DEY C/O Meoti Dey Rly. Hospital Badarpur P.O. Badarpur Dist. Karimganj.	25/07/80	08/08/80	DMR
63.	BABUL SARKAR C/O Pusp, Bala Sarkar Sitara Bari Road, Power House Colony Mariani P.O. Mariani Dist. Jorhat	06/08/80	17/09/80	FWK
64.	SANKAR MAJUMDER C/O Liscu Majumder Grocery Shop Thana Road, Lunding.	13/10/80	21/11/80	BXC
65.	RAHA TWT Upper Babupatty, P.O. Lunding.	06/09/80	07/09/80	TRBE
66.	PRABIR DAS Loco Colony P.O. Lunding.	03/10/80	17/11/80	TRBE
67.	SUKU RAMJAN DEY C/O Aprun Mallal CTCI Office P.O. CTI-1	15/11/80	10/12/80	BKE
68.	JOY CHAKRABORTY Bidhan Pally, Khangaraoon P.O. Lunding Dist. Nagaon. Assam.	04/01/80	12/06/80	DL

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		3.	4.	5.
69.	BIJOY CHAKRABORTY Bidhan Pally, Khanajargaon P.O. Landing, Dist. Hagon, Assam	10/11/80	2/12/80	KTB
70.	SANKU LAL C/O R. Bord, Chhapamukh P.O. Colony P.O. Chhapamukh, Dist. Hagon.	07/09/80	12/10/80	KOI
71.	RAJIB BEJ C/O Sankar Majumder Jabra Khola P.O. Landing.	01/06/80	20/05/80	JJB
72.	JIB LAL C/O Bhajan Choudhury Bidhan Pally, P.O. Landing.	07/01/80	30/02/80	NEO
73.	SAUTAN MAJUMDER C/O Sankar Majumder Jabra Khola P.O. Landing, Dist. Hagon	02/01/80	28/02/80	KXL
74.	RAJU CHOWDHURY C/O H.L. Chowdhury Master Colony, P.O. Colony P.O. Landing, Dist. Hagon.	02/10/80	12/11/80	NEP
75.	BYNABAL KR. CHAKRABORTY C/O Bipak Chakraborty IDW/Line/Officer P.O. Landing.			
76.	PRADIP KUMAR DUTTA Kamakhya Bari Colony, P.O. Landing Dist Hagon.	12/03/80	14/04/80	CBE
77.	SATYAJIT CHAKRABORTY C/O Bipul Chakraborty Raju Lattery, Jyoti Concha Rd P.O. Landing.	5/10/80	09/11/80	BAR
78.	KESAB CHANDRA DAS C/O Naru Dutta Rly Qrs No. E/27-A Upper Babupatty, P.O. Landing, Dist. Hagon.	29/03/84	30/03/84	IME
79.	JAY PADA TRIPATHI C/O Harosh C. Das Vill-North Bahajura P.O. Hagon Dist. Jalpaiguri-735124	05/09/80 07/12/80	16/11/80 16/12/80	FYD RUP
80.	KANTILAL SUR C/O JODD OFFICE Hagon, P.Y-12.	12/05/83	16/05/83	IME
81.	ARINAL CH. DEBATTI C/O Josue Das Jorangling Basti P.O. Landing.	04/05/80	09/05/80	KOI
82.	DEBATO BATTACHANDEE Jorangling Basti, Landing.	15/05/80	22/05/80	KIR

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- (35) SAUTON WOSU
Near Metron House,
Upper Babupatty Cr. No. T/31
Lauding. 23/11/80 12/12/80 DMV
- (36) DIPLOB CHAKRABORTY
C/O S. Sarmah, Kutchia Colony,
P.O. Harlandi, Dist. Jorhat 24/01/80 16/09/80 JMI
- (37) TAPASH SINGH
C/O O. Sing
Harlungphar Colony P.O. Jorhat. 16/05/80 19/06/80 KQI
- (38) PRADIP CH. LAHA
C/O Mrs J. Das
Nly W.S. School, P.O. Jorhat. 22/07/80 16/06/80 KQI
- (39) PRADIP ACWASJEE
C/O Dharmanagar Faran
P.O. Badarguz, Dist. Haridwar. 23/11/80 21/12/80 DAL
- (40) SUBAL DEBNATH
C/O Arabinda Debnath
Cr. No. 41/B Maligaon
P.O. Maligaon, ETY-11. 15.08.80 16.09.80 WLS
- (41) RAM CH. WOSU
C/O Chitta Ranjan Joy
Ketaji Road, Jorhat. 14/09/80 17/10/80 DNE
- (42) DILIP CH. DAS
C/O Bipul Joy
Crossway Shop
Jaranj Kisa Basti, P.O. Jorhat. 09/09/80 18/10/80 TMR
91. RAVUL K. DAS
C/O Avinash Ch. Mitra
Subhash Colony, Near Rly Station
School, P.O. Harlandi, Dist. Jorhat. 16/02/79 19/04/79 JMI
- (43) PRASANTA KR. CHOWDURY
Mrs. A/R BR-7 Institute Colony
Jorhat. 03/07/80 12/02/80 BRB
93. JASH CHOWDURY
C/O H.L. Joy, Mrs. No. 622/C
Accounts Colony P.O. Jorhat. 17/09/80 19/10/80 KQI
94. DEBNATH K. DAS
Private Quarter Near R.K. Mission,
P.O. Harlandi Colony P.O. Jorhat. 16/07/80 15/08/80 JKD
- (44) KANTI PAUL
C/O H.L. Joy,
P.O. Rest Camp Temple East Exchange
Cauhati-12. 10/09/80 13/10/80 BTP
- (45) KIRIPATI JEN
Harlung phar Bazar Jorhat 07/09/80 12/10/80 KQI
97. SUBAN KANTI BARUA
Cr. No. 234/B
Harlung phar Bazar
Last Colony, Jorhat. 13/10/80 15/11/80 BRB

1.	2.	3.	4.	5.
98.	ANAYA Cr. No. 700/E Baramundigan, P.O. New Guwahati-781021.	20/06/79	06/11/79	JTJ
(99)	HIMPA CH. DEY C/O Hirod Ch. Dey, Cabin Han P.O. Lupa, Dist. N.C. Hill.	23/09/79	24/09/79	PHB
(100)	HIMPA CH. DATTA Qrs. No. 627/C Accounts Colony, Lunding.	01/01/80	06/01/80	RUF
101.	TAPOSH KR. DEY Pradip Das C/O Satya Ranjan Majumder P.O. Lunding, Dist. Nagaon.	29/06/80	16/07/80	JTE
102.	BEKASH CHANDRA C/O Chabi Rani Chakraborty Qrs. No. 2/27/A Babupatty P.O. Lunding, Dist. Nagaon.	18/05/80	06/05/80	CEZ
(103)	SUNIL KR. DEY Jatindra Ch. Dey Village Dutharandi P.O. Lunding, Dist. Nagaon (Assam)	03/12/80	28/12/80	LLBR
(104)	PRADIP CH. DAS C/O B.B. Das Signal Office/BPB P.O. Badarpur Dist. Karimganj.	20/01/80	13/02/80	JMI
105.	MIT KR. CHAKRABORTY C/O Late J. Acharjee Vill. Dharenagar para P.O. Badarpur, Dist. Karimganj.	17/09/80	11/10/80	MEO
(106)	UTTAK KR. DAS C/O Sitala Colony Qrs. No. 678/A, P.O. Alipurduar Dist. Jalpaiguri.	16/06/80	31/07/80	RUF
107.	BARUN CHANDA C/O Swapna Ch. Datta Upper Babupatty P.O. Lunding, Dist. Nagaon (Assam)	13/11/80 15/03/80 17/05/80	14/11/80 15/04/80 16/06/80	LHC LLBR ARCL
108.	STHAN BHATTACHARJEE Anil Chakraborty C/O Jamini Dey Lakshmi Charan Road, P.O. & Dist. Karimganj.	19/09/80 15/11/80	30/10/80 05/12/80	BTEH BPT
109.	SAMIR KR. CHAKRABORTY C/O Phani Bhattacharjee P.O. Kayastha Gran, Dist. Karimganj.	03/07/80 14/09/80 18/11/80	16/08/80 11/10/80 27/11/80	HXR PRGL BR24
(110)	BISWAJIT CHAKRABORTY C/O Samir Sengupta Sabad Colony, Badarpur Dist. Karimganj.	17/06/80 08/07/80	29/06/80 25/07/80	KOI CBE

111.	ADIT KR. DAS C/O Tapash Kr. Dey Retired Colony P.O. Badarpur, Dist. Karimganj.	15/02/80 03/05/80 09/06/80	16/04/80 28/05/80 20/06/80	KOI HSCN BPE
112.	SAJAL SENGUPTA Sabod Colony P.O. Badarpur, Dist Karimganj.	10/07/80 28/08/80 25/10/80	14/08/80 12/09/80 04/11/80	LTR BPD BPE
M.D. 113.	SUBASH BROWNE C/O Bijay Browne Vill. Ratan Nagar P.O. Jugijan, Nagaon.	16/09/80 15/05/80 12/06/80	13/10/80 23/05/80 21/06/80	TRBE TRC KKET
114.	PRANAB KR. BISWAS Bordulli Kanchan Nagar P.O. Hoograjan Dist. Tingulia-726001	16/11/80 08/08/80 18/09/80	28/12/80 26/08/80 28/09/80	BRSM ALCP LFE
115.	DEBENDU NATH C/O C. Nath DCOS/PHO/Office, P.O. Pandu	10/04/80	25/05/80	PKB
116.	PRADIP KR. PURAKAYSTHA C/O R. Dey Rent Room P.O. Badarpur, Dist. Karimganj.	03/04/80	12/04/80	DLCR
M.D. 117.	BIJANATH DEY C/O Buddha Handir, Pandu P.O. EY-12.	14/06/80	19/07/80	ALCP
118.	Joy Ch. MITRA C/O Hanik Ch. Mitra South Vill Colony Gr. No. 293/D, P.O. Jalanding (Assam)	09/10/80	12/11/80	BRSH
M.D. 119.	SWAPAN PAUL C/O Ashish Chakraborty Santi Para Behind NWS/School P.O. Jalanding.	06/10/80	20/04/80	KKET

1.	2.	3.	4.	5.
120.	KALYAN NATH C/O. R. Nath Loco Colony P.O. - Lunding, Dist - Nagaon, (Assam).	16/3/80	20/4/80	KKET
121.	HARAN KR. DEY C/O. Dinadayal Das Rly. Qr.No. 113/D New Colony, P.O. - Guwahati - 12.	12/8/80	9/9/80	KOI
122.	MANIMOHAN SEAL Nagaon Rly Station Road, P.O. - Sadare, Dist - Nagaon.	7/10/80	27/11/80	MXR
x 123.	SWAPAN PAUL C/O. Asish Chakraborty Santipara, P.O. - Lunding, Dist - Nagaon (Assam).	22/6/80 18/8/80	16/7/80 11/9/80	MBD
(124).	JAYANTA SEN C/O. Utam Das, Pan Shop, New Colony, P.O. - Lunding, Dist - Nagaon (Assam).	4/3/80	7/4/80	JKD

1.	2.	3.	4.	5.
125.	CHANCAL MAJUMDER Ananda Nagar, Awarari Majumder Bhavan, P.O. - Guwahati - 12.	12/7/80	27/7/80	MGX
126.	SANTOSH CH. DEY C/O. Bimal Ch. Dey Rly Q/No. 84-A New Colony, P.O. - Lunding.	18/10/80	12/11/80	HKD
127.	NEMAI BHATTACHARJEE C/O. B.N. Bhattacharjee Rly Q.No. Gosala, Maligaon, Guwahati - 11.	25/7/80	12/8/80	BXJ
128.	JOY CHAKRABORTY Jum Basti, Badarpur P.O. Badarpur.	19/10/80	16/11/80	DMR
129.	CHANDAN CHATTERJEE C/O. S.K. Day, Rly Contractor Brick Field, Lunding. P.O. - Lunding.	15/6/80	7/7/80	MBO

130. TAPAN DAS BARIAN
C/O Bijoy Ch. Dutta
A/XBR-7, Landing. 12/11/80 04/12/80 JND
131. BART ROUPEY
Varionghar Market,
P.O. Landing, Dist: Nagaon (Assam) 17/03/80 05/09/80 KXJ
132. BABUL KANTI BISMA
C/O S. Rajuadar, Kalilari
Food Grossery shop
P.O. Landing, Nagaon. 05/09/80 19/09/80 EXJ
133. TAPAN CH. DAS
C/O Tapan Ch. Das (K)
Hdy. No. 32-A
New Colony, P.O. Landing. 04/10/80 16/11/80 TREN
134. TAPAN KR. DAS
C/O T. Das Debapatty,
P.O. Landing, Nagaon, Assam. 10/09/80 16/10/80 TRL
135. OFFICER CHANDRANATH
C/O S. Ganguly, Hdy. No. 1/1/1,
Sector Bhabani,
P.O. Landing, Nagaon, Assam. 11/07/80 22/08/80 TND
136. KANIT ROSENI
C/O P. P. Karmad,
Hdy. No. 1-109/B, Doco Colony,
P.O. Landing, Nagaon, Assam. 15/07/80 13/07/80 RET
137. SANTI PAUL DEY
C/O Tarkanda Dey, Signal Office (C)
P.O. Landing, Nagaon. 14/11/79 13/11/79 HAT
138. TAPAN GUOSE
Officers Colony
Near Fire Office, P.O. Landing. 15/07/80 13/07/80 KXJ
17/07/80 17/07/80 EXJ
12/10/80 23/10/80 CXL
139. TAPAN CHANDRANATH
C/O Chandan Chandra
Hdy. No. 1/10-B, Institute Colony,
P.O. Landing. 05/11/80 07/12/80 STT
140. TAPAN CH. ROUPEY
C/O Bimal Bar,
Varionghar Market, P.O. Landing. 12/10/80 10/11/80 EXJ
141. SMIAL DEY
Hdy. No. 1/13/72-B
Varionghar Colony, P.O. Landing. 01/07/80 07/07/80 RET
142. BABUL KR. PAUL
C/O R. Paul (Samaj bari)
P.O. Landing. 02/07/80 15/09/80 DREN
143. JAGDEB BHATTACHARYA
C/O Raja Chakraborty
New Market, P.O. Landing. 06/07/80 12/07/80 KXJ

(141).	MAHESH CH. DUTTA C/O Srija Chakraborty Near Rly Station P.O. Jhalpuri Dist. Jalpaiguri.	01/01/80	06/01/80	RUP
142.	TAPAN CHANDRA C/O Ashis Paul, Devinagar P.O. Maynaguri Dist. Jalpaiguri.	18/06/79	10 /05/80	JTG
Y 143.	SANKAR KR. DAS C/O Junu Baidya Katum Bazar P.O. Hojai, Nagaon.	29/06/80	11/07/80	HPP
147.	MUKUL RANJAN KARMAKAR C/O Ajoy Karmakar Subash Pally P.O. Lumding, Nagaon.	14/06/80	04/08/80	HYD
148.	LAKSHMI KANTA SARMA C/O H. Mitra, Old Police lane, P.O. & Dist. Jalpaiguri.	07/05/80	09/06/80	PKB
149.	PARESH CH. RAHA C/O Swapn Seal Shop No. 1 South Hill Colony P.O. Lumding.	17/12/82	07/01/83	LMG
(150)	GOPAL DAS C/O Ganesh Ch. Das Maynapara, P.O. Maynaguri, Dist. Jalpaiguri.	18/04/80	16/06/80	LMG
151.	TAPAN DUTTA C/O Narayan Chandra Dutta DEN's Office/LMG P.O. Lumding Dist. Nagaon, Assam.	13/11/80	10/12/80	JTG
152.	PRADIP BHATTACHARJEE C/O D. Bhattacharjee Guard LMG Rly Station P.O. Lumding, Nagaon.	12/08/80	16/09/80	BLCR
x (153)	TAPAN SHINGA C/O Nikhil Dhar CTFI Office P.O. Lumding.	14/03/80	24/03/80	CBZ
(154)	PRADEEP CH. CHOWDHURY C/O Ajit Sarkar, Babupatty, P.O. Lumding, Nagaon.	22/02/80	04/03/80	TTLA
x 155.	SAJAL KR. DEY C/O Pradip Biswas, TXR Office P.O. Chaparmukh, Nagaon, Assam.	04/02/79	18/02/79	LMG
(156)	MAHENDRA CH. DAS C/O Mana Das, Routh Colony P.O. Mainaguri, Dt. Jalpaiguri.	23/08/79	16/08/80	MYD
(157)	BABUL CH. GHOSE C/O Miso H. Doy Rly Hospital Badarpur, P.O. Badarpur, Dt. Karimganj.	03/10/80	14/11/80	WKD

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(158)	AMAL MAJUMDER C/O Badal Majumder Signal Office, P.O. Badarpur.	29/11/80	31/12/80	MYD
x (159)	BISWAJIT MAJUMDER C/O Subash Majumder Loco Colony Rly C/No. 1/174 P.O. Lunding, Dist. Nagaon (Assam)	26/10/80	22/11/80	B'EN
160.	SANJIT Rm. SARKAR C/O Ashok Sarkar, IOW/Lines Office P.O. Lunding, Nagaon.	09/01/80	17/02/80	MPP
x (161)	SUBASH KARMAKAR C/O SI/P/Office P.O. Lunding, Nagaon.	24/02/80	01/03/80	PKB
(162)	MANIK DAS C/O Ganesh Das, Routh Colony, P.O. Maynaguri, Dist. Jalpaiguri.	01/01/79	06/01/79	PKB
(163)	NADAN KR. DEY C/O Swapan Kr. Dey Old field Colony Cmp. Rly C/No. 1/No. 301/B P.O. Badarpur, Dist. Karimganj.	20/06/79	06/01/80	JTC
(164)	PAYARI MOHAN DEY C/O Sakti Rm. Dey C/No. E-45/A Forest Colony P.O. Lariani (Jorhat)	03/02/80	05/03/80	JTC
165.	SANTOSH RUDRA PAUL C/O Sachindra Paul C/No. Signal Colony P.O. Hariyani Dist. Jorhat.	31/11/79	29/11/79	DLCH
(166)	AJIT KUMAR DEY Near New Grand Hotel P.O. Lunding, Nagaon.	05/01/79	12/06/79	JTC
(167)	ASHOK KR. SINGH C/O Laldeo Singh P.O. Lunding, Nagaon.	03/04/80	06/04/80	MYD
(168)	HERIAL C. DEY C/O Uttar Lunding (Santipara) P.O. Lunding, Nagaon.	06/10/79 07/12/80	06/11/79 27/12/80	JTC BXG
(169)	SATISH C. DUTTA C/O H.L. Majumder Kaliagan Rest Camp P.O. Pandu (C/No. 2/C type-1) Dist. Karimg.	03/04/80	05/06/80	JTC

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20.	PAPPA BOY C/O Arup Dalal CITI Office, H.F. Bldg. P.O. G-1.	02/12/79	27/12/79	DLCR
21.	DEURJATI TALAKDER South Hill Colony P.O. Lunding, Nagaon.	03/04/80	04/04/80	MPT
22.	ANIL KR. GUANDA C/O Mahan Deb Nath P.O. Hojai, Nagaon.	25/11/79	05/04/80	DLCR
23.	BAHUL SEN C/O Jogesh Soal Buttala Gate Rest Camp P.O. Rest Camp (Pandu), Dt. Kamrup.	01/04/80	05/06/80	THLA
24.	NORAN CH. DEY C/O P. Ch. Dey Dishin tila, S.K. Paul tila P.O. Lunding, Nagaon.	07/03/80	16/08/80	DLCK
25.	CHANDAN CH. DAS C/O Chandan Das Bldg. C/Ho. L/113/B Loco Colony, P.O. Lunding, Nagaon.	25/04/80	25/05/79	JTB
26.	TAPAN SEAL Jangdisa Basti Lunding, Nagaon, Assam	08/07/80	11/07/80	THLA
(177)	NIKHIL NATH C/o Late Brothers Jyoti Cinema Hall, P.O. Lunding, Nagaon, Assam.	10/03/80	29/03/80	MPT
27.	SUBHJP P. DEY C/O Venanta Kr. Dey Relief Yard Colony P.O. Lunding, Nagaon	16/11/79	23/10/79	JTB
28.	RANJIT DEY C/O H.G. Goswami South Hill Colony Bldg. Q/Ho. 549/A P.O. Lunding, Nagaon, Assam.	11/03/80 04/06/80	17/03/80 08/07/80	MPT
(180)	BURGESH KR. CHAKRABORTY C/O Jiban Krishna Chakraborty Bldg. Q/Ho. 626/C Accounts Colony P.O. Lunding, Nagaon, Assam.	01/01/79	27/05/79	MPT
29.	MRIDUL KABIRAJ C/O R.S. Kabiraj New Market, P.O. Lunding.	10/05/80 04/07/80	15/06/80 17/07/80	MBO MBO
(181)	PRABHU KR. DEY C/O Priyatal Deo Officer Colony Near Filter House P.O. Lunding, Nagaon, Assam.	02/06/80 11/07/80	07/07/80 21/12/80	MPT MPT
(183)	SIBU DEY C/O Bhola Nath Deo Fair Price Shop Pandu College Gate, 77-12.	01/04/80 15/05/80	23/04/80 16/06/80	MBO MBO

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184.	GOPAL SAHA C/O. Narayan Saha Timal Tea State P.O. Nakachari Dist. Jorhat.	14.3.80 12.4.80	19.3.80 25.5.80	MXR MXR
(185.)	PANNALAL DEY C/O. Open Dey Pan Shop, Near Rly. Stn., Simulguri P.O. Simulguri Dist. Subsagar.	13.11.80 12.10.80	16.11.80 26.10.80	HEN BTDR
186.	SUDHIR DEY Wireless Colony, Badarpur, P.O. Badarpur Dist. Karimganj	13.9.80	7.10.80	HKD
(187.)	SREENIBASH SEAL C/O. J.K. Sarkar Rly. Q/No. 168/B, New Colony, P.O. Lumding.	07.07.80	05.08.80	HWX
188.	ARUN DEY C/O. Ranjit Kr. Dey Task Room, N.F. Rly. P.O. Badarpur.	6.4.80	4.5.80	HWX
189.	TUSHAR KANTI DEY C/O. K. Dey, Rly. Qr. No. 666/B D.T.S. Hill Colony P.O. Lumding.	12.10.80	28.11.80	KXL
190.	SUBRATO MAJUMDER C/O. Mrs. Alo Dey Rly. Q/No. 666/B, DTs Hill Colony, Lumding.	28.11.80	22.12.80	KXL
191.	PRADIP KR. DUTTA Kamakhya Bari Colony P.O. Lumding, Nagaon.	25.3.80	7.9.80	KXL
192.	PRABIR DAS Rly. Qrs. No. L/82-B Loco Colony, Lumding.	16.9.80	7.10.80	JGN
(193.)	PRITISH CHOWDHURY C/O. A. B. Chowdhury Rly. Qr. No. 143/B New Colony, Lumding.	5.2.80	7.3.80	DMR
(194.)	SADHAN DAS C/O. J. Das Rly. Higher Secondary School, Lumding, P.O. Lumding, Nagaon.	10.9.80	12.10.80	TRBE
195.	DILIP RANJAN DEY C/O. Choica Contro Modzit Road, P.O. Lumding, Nagaon.	17.10.80	20.10.80	HTL

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196.	AJIT MAJUMDER Dakhin Lumding, Sitala Bari, P.O. Lumding.	17.1.79	2.2.79	LMG
(197)	PRADIP KR. NATH C/O. Jaydeb Nath, & Loco Colony, P.O. Lumding.	1.6.79	10.6.79	LMG
(198)	ASIT CHAKRABORTH C/O. R. Bhattacharjee Upper Babupatty, P.O. Lumding, Nagaon.	13.7.80	15.7.80	LMG
(199)	MANIK DAS Subhash Pally P.O. Lumding, Dist. Nagaon (Assam).	18.1.79	6.2.79	OTN
200.	RAM PERIY ROUTH C/O. Nepal Das Signal Office P.O. Maniani Dist. Jorhat.	1.1.79	2.3.79	LMG
201.	^{DIS-UNIT} DEPAK GOSWAMI C/O. K. G. Goswami Q/No. Accounts Colony, P.O. Lumding, Nagaon, Assam.	15.10.80 4.3.80	12.11.80 14.4.80	HTL ARCL
202.	SAMIR KANTI DEY Q/No. L-39/B Loco Colony, P.O. Lumding, Dist: Nagaon.	18.9.80 14.11.80	12.10.80 16.12.80	CBZ ALGP
203.	TUSHAR KANTI BHOVMIC C/O. Bright Future Finance & Investment Ltd., P.O. Lumding.	13.8.80	17.10.80	HKD
204.	Ratan Prashad Sharma C/O. P. Sharma, Q/No. L-14/A Loco Colony, Lumding.	12.10.80	8.12.80	HKD
(205)	SUNDEEP KR. GHOSE C/O. Indrajit Ghose Upper Babupatty P.O. Lumding.	26.6.80	12.7.80	MBO
206.	ARUN CH. DEY C/O. Sanjib Kr. Dey New Colony, Pandu, P.O. Pandu, Guwahati-21.	15.7.80	19.9.80	BYP
(207)	ARUN CH. DHAR Pandur College Gate, P.O. Guwahati-12.	11.11.79 6.4.80	28.12.79 17.5.80	BHGN HKD
(208)	RATAN PAUL Vill. Samajbari P.O. Lumding, District- Nagaon (Assam).	15.8.80	12.9.80	SHTT

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1	2	3	4	5
209.	NAREN CH. DAS C/O. Arabinda Dey Ram Thakur Basti P.O. Lumding, Dist. Nagaon (Assam).	11-2-79	16.2.79	LMG
210.	KASHINATH SARKAR C/O. J.K. Roy CTCI Office P.O. Lumding Dist. Nagaon.	17.3.79	14.7.79	LMG
211.	JAYANTA KR. NATH C/O. Priya Lal Dey Officers Colony, Near Filter House, P.O. Lumding.	27.6.80	29.6.80	LMG
212.	TAPAN KR. SEAL C/O. Gopal Seal Golaghat Basti, P.O. Hojai.	7.6.80	16.8.80	LMG
(213)	GAUTOM CHAKRABORTY C/O. Kalicharan Chakraborty Rly. Qr. No. 608/C Accounts Colony, P.O. Lumding, Dist. Nagaon (Assam).	28.6.79	25.7.79	TTLA
(214)	HARIPADA DEY C/O. Late Sudhangsu Dey New Colony P.O. Lumding.	17.4.80 18.5.80	16.5.80 12.6.80	BPG HKD
(215)	SANKAR CHOWDHURY C/O. Gita Chowdhury Rly. H.S. School. P.O. Badarpur	8.7.80 19.8.80	18.7.80 6.9.80	DAR BACM
(216)	GANESH CH. DAS C/O. Late H. Baidya Narun Bazar, P.O. Hojai.	3.9.80 17.10.80	15.9.80 12.11.80	HKD LLBR
(217)	MONORANGAN DAS C/O. Makhan Devnath L/Man P.O. Rest Camp Guwahati-12.	01.5.80 19.6.80	16.5.80 29.6.80	DAR SQF
218.	SAMIR DEBNATH C/O. M.R. Debnath Locopatty, P.O. Lumding.	15.6.80	19.7.80	TKG
(219)	PARTHA DAS C/O. A.M. Das, Loco Colony, P.O. Lumding.	18.3.80	29.8.80	TKG TTLA
(220)	MAINUDDIN ANSHARI C/O. Abbas Ali Vill: Phakuli Billpar P.O. Rupahi Nagaon.	18.4.80 16.12.80	26.5.80 31.12.80	Juriagaon PKB

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(221)	SRI KANAI GOALA C/O. Bachu Goala Near ST/Hill Office P.O. Lumding.	1.7.79 25.8.80	31.7.79 14.10.80	PKB
222.	PRABU DASGUPTA C/O. Late G. Dasgupta Loco Colony P.O. Lumding.	26.2.79	28.2.79	PKB
(223)	Md. ABDUL MATIN C/O. Abbas Ali Vill: Phakuli Billpar P.O. Rupahi Nagaon.	14.3.80 18.12.80	30.8.80 31.12.80	MSN
(224)	SWAPAN KR. ROY C/O. M. Roy W.V. Colony P.O. Rest Camp Guwahati-12.	17.3.80 17.6.80 17.9.80	16.4.80 16.7.80 16.10.80	DJA PDJ SQF
(225)	DIPAL BANIK C/O. M.R. Banik Pandu College Guwahati-12.	1.3.80 16.7.80	17.1.80 26.7.80	TRBE
226.	SURENDRA SARMAH C/O. B. Samah Kutchia Colony Near Rly. Hospital P.O. Mariani Dist. Mz Jorhat.	17.1.79 14.1.79	13.2.79 16.9.79	BXP
227.	SRI SUDHIR MAZUMDER C/O. Kalu Mazumder Lower Babu Patty P.O. Lumding.	17.7.79	16.1.80	LMG
228.	SANKAR MAZUMDER C/O. A.K. Mazumder Grosari Shop Near Pump House Babupatty P.O. Lumding.	23.10.79 7.11.79	28.10.79 16.11.79	LMG
229.	PRITI BIJUSAN CHAKRABORTY C/O. Bapan Chakraborty Hirlong Phar Colony P.O. Lumding	8/7/80 17.7.80 29.7.80 19.8.80 13.10.80 17.10.80 17.11.80	12/7/80 18.7.80 4.3.80 19.9.80 16.10.80 4.11.80 20.11.80	LMG
(230)	RATAN CHAKRABORTY C/O. Sunil Roy Now Ananda Nagar, P.O. Nayanguri (W.B.).	20.10.80 7.12.80	26.10.80 16.12.80	LMG
(231)	TAPAN DAS C/O. Sunil Das Sitara Colony P.O. Alipurduar (W.B.).	20.4.80 15.5.80 21.5.80 17.6.80 30.7.80 06.9.80 17.9.80 8.10.80 17.10.80	4.5.80 17.5.80 16.6.80 15.7.80 17.9.80 16.9.80 20.9.80 16.10.80 30.10.80	LMG

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		13.11.80 18.12.80	11.12.80 27.12.80	
(232)	BABUL KAR C/O. Jiban Kar Amirican Colony P.O. Rest Camp Guwahati-12.	22.3.80 13.4.80 16.5.80 13.6.80 18.8.80 22.9.80 2.11.80 17.12.80 26.12.80	15.4.80 25.4.80 5.6.80 26.7.80 5.9.80 24.9.80 8.11.80 18.12.80 31.12.80	LMG
233.	SRI SAKTI PADA BARUAH C/O. Jogen Baishya Test Room New Guwahati P.O. New Guwahati	4.11.79 17.11.79 6.12.79 17.12.79 19.1.80 5.2.80 27.2.80 20.3.80 26.4.80 24.5.80 6.6.80 20.6.80	16.11.79 23.11.79 12.12.79 31.12.79 22.1.80 16.2.80 8.2.80 8.4.80 7.4.80 28.5.80 16.6.80 2.7.80	LMG
(234)	SHYAMAL KABIRAJ C/O. N.G. Kabiraj New Market P.O. Lumding	29.3.80 17.4.80 21.4.80 4.5.80 31.5.80 18.6.80 26.6.80 10.7.80 27.7.80 17.8.80 28.8.80 19.3.80 5.10.80 21.10.80 17.11.80 28.11.80	8.4.80 19.4.80 30.4.80 23.5.80 13.6.80 19.6.80 2.7.80 12.7.80 15.8.80 18.8.80 16.9.80 25.9.80 16.10.80 11.11.80 22.11.80 23.12.80	LMG
235.	NIPESH CH. DAS C/O. Gouranga Das A/O./Office/GM P.O. Guwahati-1.	1.1.79	15.1.79	LMG
236.	BALAI CH. DAS C/O. Umesh Ch. Das Singal Office N.F. Hdy. P.O. Guwahati-1.	3.9.79 21.9.79	9.9.79 30.9.79	LMG
237.	LULAL SARKAR C/O. Bishna Sarkar P.L.P.H. Colony	25.4.79 8.5.79 15.5.79 5.6.79 14.6.79 17.8.79	5.5.79 9.5.79 40.5.79 8.6.79 16.6.79 16.2.80	LMG
(238)	SWAPAN KR. DASGUPTA C/O. Milon Das 2 Mile Power House, P.O. Siliguri.	23.3.79 17.4.79	16.4.79 16.6.79	LMG

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(239)	SRI B. MINA RAO C/O. T. Bharati DCW/Office P.O. Lumding.	17.2.79 26.7.79 6.8.79	9.6.79 31.7.79 16.8.79	LMG
240.	SUBHAS DASGUPTA C/O. Monoj Das Gupta D.C.O.S/Office Pandu P.O. Pandu	25.1.79 5.2.79 18.2.79 10.3.79	31.1.79 16.2.79 19.2.79 25.3.79	LMG
(241)	AJIT MAZUMDER C/O. Alo Mazumdar DTS, Hill Colony P.O. Lumding	17.1.79 6.2.79 24.2.79 11.3.79 25.3.79 2.4.79	2.2.79 20.2.79 7.3.79 3.3.79 21.3.79 16.3.79	LMG
(242)	DILIP MAZUMDER C/O. Mukul Mazumder Control Hospital, N.F.Rly. P.O. Maligaon, Guwahati-11.	1.1.79 17.1.79 27.2.79	3.1.79 24.2.79 16.3.79	LMG
243.	BISHU KANUNGO C/O. S.N. Kanungo DOOs/Office P.O. Pandu Guwahati-12.	17.7.80 24.4.79 5.6.79 22.6.79 3.7.79	14.9.80 30.5.79 8.6.79 28.6.79 15.7.79	JTG LMG
(244)	GUMBAHADUR CHETRI C/O. Jostna Das, Rly. H. S. School, P.O. Lumding.	24.10.79	17.6.80	MPP
245.	JAYPADA TARAPDAR C/O. C.R. Sarkar Rly. Station Jalpaiguri Road, P.O. Jalpaiguri.	6.8.80	16.10.80	MYD
246.	DIHANANJOY DAS C/O. Dilip Singh Roy Signal Office, P.O. Guwahati.	2.8.79	1.9.79	OTN
247.	SRI SWAPAN SIKDAR C/O. N.L. Dey Temple Ghat. Exchange, Pandu, P.O.: Rest Camp, Guwahati-12.	11.6.80	13.6.80	MPP
(248)	PRALOY SEAL C/O. Gobinda Mazumder L/Man (P&T) Near Temple Ghat Exchange, P.O. Rest Camp, Guwahati-12.	17.10.80 17.11.80 19.12.80	16.11.80 16.12.80 16.01.81	DJA ONE HJI

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249.	SAMARESH MAZUMDER C/O. S. Mazumder A.O./Offico/BPS P.O. Badarpur.	12.12.80 6.2.80 7.3.80	15.1.81 26.2.80 16.8.80	HKD LMR LFG
(250)	GANESH MAZUMDER C/O. Gita Mazumder Bill Sec(W) P.O. Lumding.	11.3.80 19.4.80 27.5.80	16.3.80 26.4.80 16.6.80	CBZ BXG KTX
251.	SADHAN NATH C/O. S. S. Nath Babupatty, P.O. Lumding.	17.11.80	31.12.80	PKGM
(252)	BABUL CH. DEY C/O. K. C. Dey Near Ananda Margo School P.O. Lumding.	5.3.80 27.3.80 5.6.80	15.3.80 4.4.80 18.6.80	MBO Juriagaon RUP
(253)	GIRENDRA KR. DEY C/O. Sadip Biswas TXR Offico P.O. Chaparmukh.	17.2.80 18.8.80	16.4.80 16.9.80	ONE DJA
254.	MRINAL KANTI DAS C/O. R. Das Kali Bari Road, P.O. Lumding.	9.4.80 18.5.80	19.4.80 27.6.80	PKGM Anipur
255.	BIPLAB ROY C/O. S. Roy (Pet Kati) P.O. Maynaguri.	4.7.80 8.8.80	14.7.80 14.8.80	BPG BXG
(256)	NEPEN MITRA C/O. N. Mitra Old Police Lane, P.O. Dist. Jalpaiguri.	18.3.80 04.04.80	22.3.80 24.04.80	ARCL LMR
257.	Sarkar Datta, C/O. C. S. Datta, Mistrypatty, Lumding.	16.11.80 to 15.12.80		Rup.
258.	SINTU BHATTACHARJEE, C/O. Chitta Rn. Bhattacharjee, IQW/WS/Offico, P.O. Lumding.	04.3.80 to 16.3.80		TKC.
(259)	DEBANGSHU DEY C/O. B. C. Dey Near Ananda Marg School, Lumding.	25.6.80 to 26.7.80		DXP
260.	NARAYAN BHOWMICK, C/O. G. C. Datta W.W. Colony, Pandu.	16.3.80 to 22.4.80		MYD.
261.	SUJIT CHAKRABORTY C/O. Lt. N. Chakraborty. H.R.L.F. Colony, Lumding.	16.4.80 to 20.5.80		HKD
262.	SRI DIPANKAR BHOWMICK C/O. D. K. Bhowmick, Junior High School, P.O. Domohani.	13.6.80 to 18.7.80		Raha

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	2	3	4	5
(263) SAJAL DEB C/O. A. Singh, New Colony, P.O. Lunding.		18.5.80 to	18.5.80	ARCL
(264) ARABINDA DUTTA S/O. Gandhi Colony, P.O. Domohani, Dist: Jalpaiguri.		22.7.80 to	20.9.80	TRBE
265. SIBU BHOWMICK Katahal Bari, P.O. Domohani, District- Jalpaiguri.		13.5.80 to	18.7.80	Juriaga
(266) Nandan Paul, C/O. C.R. Paul, College Gate, P.O. Post Camp, Guwahati-12.		18.5.80 to	18.7.80	MBO
267. PRABIR KR. DEY C/O. Minati Roy, W. Colony, P.O. Post Camp (Pandu) Guwahati-12.		22.2.80 to	20.3.80	TILA
268. Rajal Day, New Colony, P.O. Lunding.		17.1.80 to	13.2.80	BARAHU
269. SAKHU BHOWMICK, C/O. D. Chanda, U.C.C. Bank, P.O. & Dist: Jalpaiguri.		24.11.79 to	30.11.79	Rup
(270) BAPPI DAS C/O. Praloy Seal Lanka Road, P.O. Lunding.		10.11.80 to	8.12.80	GMI
271. MINIK SARKAR C/O. Dasarot Sarka, Babupetty, Lunding.		15.10.79 to	30.10.79	TILA
272. MANA KRISHNA CHOWHURY Daben Khaghalir Road, Dajiron Para, P.O. Guwahati-23.		28.12.79 to	28.12.79	HFG
273. SWAPAN DEY C/O. Pranab Das, TCI/Office, P.C. Badarpur.		26.7.79 to	31.8.79	Raha
274. BISU SARKAR C/O. R. Seal, Accounts Colony Crs. No. 610A, P.O. LUNDING.		20.7.80 to	30.8.80	MBO

1.	2	3	4	5
275. SUJIT BARDHAN C/O Bappi Bardhan Kali Bari Road P.O. Lunding.	10-10-79 to	28-11-79	MDO	
276. SANJIV SARKAR C/O.M.Das. Medical Colony .	26.12.79 to	31.10.80	MD	
(277) SANJIV SARKAR C/O.Sushil Dutta. Mistri Patti. P.O. Lunding.	10.11.80 to	3.12.80	TO LA	
(278) BIJOY DAS. C/O. Ranjit Soal. Running Room, P.O. Chaparnukh.	18.10.80 to	28.12.80	MB	
279. PUNESWAR NATH. C/O. Homewar Nath, Vill :- Dagaon, Dist. Nagaon (Assam).	16.4.80 to 11.6.80 to	15.5.80 24.12.80	TRBE RUP	
280. DIPAK DUTTA C/O. Babul Doy Kutchia colony. P.O. Marigaon.	16.7.80 to 10.11.80 to	31.7.80 8.12.80	Baraha HJM	
281. BINAY ROY C/O.L.K.Roy. Roy, Hospital P.O. Lunding.	3.4.80 to 18.10.80 to	30.4.80 29.12.80	CJA CJA.	

335/2167

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राष्ट्रिय कार्यक्र, रेलवे बोर्ड
एन
महान सचिव, भारत सरकार
रेल मंत्रालय
नई दिल्ली-110001
MEMBER STAFF, RAILWAY BOARD
&
EX-OFFICIO SECRETARY
GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS
NEW DELHI-110001



K. BALAKESARI

11th July, 2000

DO No. E(NG)II-2000/SB/NF/27

(11)

CPO
Drm/Lmk

My dear Rajendra Nath,

Copy of a representation handed over by Shri Y.L. Karna, Gen Secretary, Assam Pradesh Trinamool Congress Committee, Guwahati is enclosed herewith, which is self-explanatory. I shall be grateful if the matter is looked into and position advised at an early date.

Shri Karna also represented that on the Lumding Division, sport quota recruitments which are to be carried out at the Divisional level, are also being done by the Headquarters. It appears this procedure was adopted at a time when apparently due to prevailing conditions recruitments could not be organised at the Divisional level. You may like to have this also examined. It will be desirable that recruitments for sport quota are done at the appropriate level.

With best wishes,

Yours since

Putraj, Assam, 11/7/00
He is from S.P.

K. Balakesari
(K. Balakesari)

Encls: as above.

Shri Rajendra Nath,
General Manager,
Northeast Frontier Railway,
Guwahati.

Shri CPO/SLP
SPD/W
CPO
CPO/A
Dy. CPO/SLP
APD/T

Noted by
Choudhury

CONFIDENTIAL

NORTHEAST FRONTIER RAILWAY

Trikalagya Rabha,
Sr.DPO/LMG

Office of the
DRM (Personnel),
Lumding (Assam).

D.O. No. E/255/LM-Pl.1(T)(Subs.PTR)

Date : 20.4.2001

Dear Shri Islam,

SUB : CASE OF SUBSTITUTE TRAFFIC PORTERS OF LMG DIVISION

REF : (1) DY.CPO/HQ/LMG'S LNO.E/61/3/1(T) DTD. 15.5.2000.

(1) SHRI K. BALAKESHARI, MEMBER STAFF, RLY. BOARD'S D.O. LETTER NO.E(NG)II-2000/SB/NF/27 Dated 11.7.2000 TO GM/NF RLY.

I am enclosing herewith a list of names of such persons who claim to have worked as Substitutes at various stations of LMG Division on various occasions and are now requesting permanent absorption in railway service. This case requires thorough verification because contrary to the earlier perception, the list appears to contain many genuine names also. These persons have duly produced documentary evidence pertaining to their engagement and discharge (on administrative grounds) as substitutes by LMG Division. It may also be noted that they are not ex-Casual Labourers (for whom separate instructions/rules exist). Kindly advise further course of action in this regard.

The various records available in the offices of the Personnel and Traffic Branches are also being verified to ascertain the genuineness of their claim. Since this issue is quite sensitive and there have been a number of VIP and Railway Board's references on this account, it is requested that necessary guidance from your end be kindly given to finalise the same.

With warm regards,

Enclosed: As above

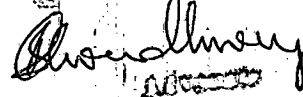
Yours sincerely,

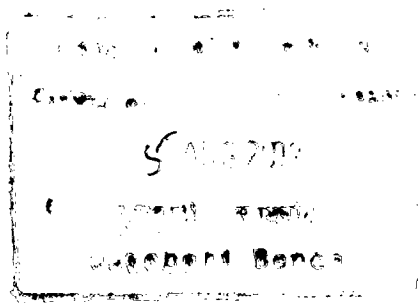


(T. Rabha)

To,
Shri S.M.N Islam,
Chief Personnel Officer/IR,
N. F. Railway, Maligaon,
Guwahati (ASSAM).

Arrested by





[Handwritten signature]

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : GUWAHATI BENCH

O.A. No. 32/2002 *after 12th - 14th Feb. for 22th. delay.*

Umesh Ch. Debnath & Ors.

- versus -

Union of India & Ors.

No right to entertain after 12th - 14th Feb. for 22th. delay.
Para 11 - Para 5
No left out substitute worker.

Filed by [illegible]

Written statement on behalf of Respondents :

The answering Respondents beg to state as follows :

1. That the answering Respondents have gone through the copy of the OA and they have understood contents thereof. Save and except the statements that are specifically admitted herein below all the averments made in the OA are denied by the answering Respondents.

2. That with regard to the statements made in paragraph 1 to 3 of the OA the answering Respondents deny the correctness of the same and the matter has been dealt with in following paras in details.

3. That with regard to the statements made in paragraphs 4.1 the Deponent deny the contentions of the Applicants that are all disengaged/discharged substitute porters. From the records available in the office indicates the fact that they were never engaged/worked as substitute porters.

4. That with regard to the statements made in paragraph

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[Handwritten signature and initials]

4.2 of the OA the Deponent do not admit anything contrary to the records of the case.

5. That with regard to the statements made in paragraph 4.3 of the OA, the answering Respondents state that the names of the substitute porters who were engaged by the Respondents at different spells of time in Lumding Division were listed and they were subsequently extended with the benefit of temporary status and regularisation of service by way of verification of records and screening at different points of time. Presently there is no substitute porters left behind as all of the them were given temporary status/regularisation.

6. That with regard to the statements made in paragraph 4.4 of the OA, the answering Respondents deny the correctness of the same and beg to state that as per available records it is seen that the applicants were never engaged by the authority and thus question of inclusion of their names in the list/register does not arise.

7. That with regard to the statements made in paragraphs 4.5 of the OA, the answering Respondents while denying the contentions made therein beg to state that the Annexure-1 referred by the Applicants is simply an internal correspondence of the administration which does not given the Applicants the ground of genuiness of their claim. In fact, the available records in the office of the Respondents do not reveal

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[Handwritten signature]

anything regarding their engagement as substitute porter. By the aforesaid communication direction has been issued for verification of records but later on from the aforesaid verification it reveals that they were never engaged as substitute porters under Railway Administration.

8. That with regard to the statements made in paragraph 4.6 of the OA, the Deponent while reiterating the statement made above beg to state that the names of the substitute porters who were engaged by the Respondents at different spell of time Lumding Division were listed and subsequently they were extended with the benefit of Temporary status and regularisation of service by way of screening at different point of time. Lastly, in the year 1996 as per the initiative taken by the answering Respondents some of the left out substitute porters were provided with Temporary/regularisation in the year 1997. Presently, there is no substitute porter left for screening.

9. That with regard to the statements made in paragraph 4.7 of the OA, the answering Respondents deny the correctness of the same and beg to state that the letter dated 20.4.2001 (Annexure-V to the OA) referred to by the Applicants is an internal correspondence of the Administration. The Annexure-V letter dated 20.4.2001 perception of the signatory of the letter and same can not be treated as conclusive and decisive with the aid of Annexure-V letter dated 20.4.2001 the Applicants cannot claim their screening etc. for

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[Signature]

temporary status.

10. That with regard to the statements made in paragraphs 4.8 of the OA, the answering Respondents beg to state that the claim of the Applicants have got no basis. It is further stated that presently the Respondents have been managing their Traffic Department from their regular staff without any aid from substitute porter.

11. That with regard to the statements made in paragraphs 5 to 9 of the OA, the answering Respondents beg to state that there is no ground for relief as claimed by the Applicants and thus the OA deserves to be dismissed with cost. It is further stated that the present OA is also barred by limitation and no relief can be granted to the present Applicants since same is bad for non-joined of necessary parties and accordingly same is liable to be dismissed with cost.

Verification

VERIFICATION

I Shri TRIKALAGYA RABHA, aged about 37 years, son of SHRI T. K. RABHA, resident of Lumding, Guwahati-11, presently working at Lumding as Sr. Dist. Personnel Officer, N.F. Railway do hereby verify and state that the statement made in paragraphs 1 to 11 are true to my knowledge and those made in paragraph _____ being matters of records are true to my information derived therefrom, which I believe to be true and the rest of my humble submissions before this Hon'ble Tribunal.

And I sign this verification on this 29th day of July 2002.



Deponent